

**JURISDICTION DETAILS – PRINCIPAL CCIT ANDHRA PRADESH AND TELANGANA REGION**

CCIT: Pr. CCIT, A.P &amp; Telangana, 10th Floor, I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23237946

Pr. CIT Charge: Pr. CIT-1, 3rd Floor, Aayakar Bhavan, Basheerbagh, Hyderabad-500004. Ph: 040-23425240

City: Hyderabad

<b>Range</b>	<b>Ward/Circle</b>	<b>AO Wise Jurisdiction</b>
Additional/Joint CIT, Range-1, Aayakar Bhavan, Hyderabad- 500004. Ph: 040-23425168	ACIT, Circle-1(1), Aayakar Bhavan, Hyderabad-500004. Ph: 040-23425242	(i) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the districts of Hyderabad and Ranga Reddy, whose names begin with the alphabet ' <b>A</b> '. (ii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (i) above.
	ACIT, Circle-1(2), Aayakar Bhavan, Hyderabad-500004. Ph: 040-23425499	(i) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the districts of Hyderabad and Ranga Reddy, whose names begin with any of the alphabets ' <b>B</b> ', ' <b>C</b> '. (ii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (i) above.
	Income Tax Officer, Ward-1(1), Aayakar Bhavan, Hyderabad-500004. Ph: 040-23425502	(i) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the districts of Hyderabad and Ranga Reddy, whose names begin with any of the alphabets from ' <b>Aa</b> ' to ' <b>Am</b> '. (ii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (i) above.
	Income Tax Officer, Ward-1(2), Aayakar Bhavan, Hyderabad-500004. Ph: 040-23425502	(i) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the districts of Hyderabad and Ranga Reddy, whose names begin with any of the alphabets from ' <b>An</b> ' to ' <b>Az</b> '. (ii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (i) above.

	Income Tax Officer, Ward-1(3), Aayakar Bhavan, Hyderabad-500004.	(i) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the districts of Hyderabad and Ranga Reddy, whose names begin with the alphabet 'B' (ii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (i) above.
	Income Tax Officer, Ward-1(4), Aayakar Bhavan, Hyderabad- 500004.	(i) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the districts of Hyderabad and Ranga Reddy, whose names begin with the alphabet 'C'. (ii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (i) above.
Special Range-1, Hyderabad		
Addl./Joint CIT, Range-4, Aayakar Bhavan, Hyderabad- 500004. Ph: 040- 23425245	ACIT, Circle-4(1), Aayakar Bhavan, Hyderabad-500004. Ph: 040-23425246	(i) All persons other than companies residing or having principal place of business in the Hyderabad Municipal Ward Numbers (old) : 1, 2, 3, and having principal source of income other than salary or pension. (ii) All cases falling within the territory of State of Telangana other than the cases assigned to Principal Commissioners/ Commissioners of Income-tax mentioned in serial numbers 117 to 123 of Schedule-I of the Notification No.50/2014 in F.No.187/35/2014/ITA.I/SO.2752(E), dated 22-10-2014 issued by the Central Board of Direct Taxes, New Delhi.
	Income Tax Officer, Ward-4(1), Aayakar Bhavan, Hyderabad-500004. Ph: 040-23425247	All persons other than companies residing or having principal place of business in the Hyderabad Municipal Ward Numbers (old) : 1-1 to 1-5, and having principal source of income other than salary or pension.
	Income Tax Officer, Ward-4(2), Aayakar Bhavan, Hyderabad-500004. Ph: 040-23425505	All persons other than companies residing or having principal place of business in the Hyderabad Municipal Ward Numbers (old) : 1-8, 1-9, 3-4, and having principal source of income other than salary or pension.

	Income Tax Officer, Ward-4(3), Aayakar Bhavan, Hyderabad- 500004. Ph: 040- 23425510	All persons other than companies residing or having principal place of business in the Hyderabad Municipal Ward Numbers (old) : 2-1 to 2-4, and having principal source of income other than salary or pension.
	Income Tax Officer, Ward-4(4), Aayakar Bhavan, Hyderabad- 500004. Ph: 040- 23425508	All persons other than companies residing or having principal place of business in the Hyderabad Municipal Ward Numbers (old) : 3-1 to 3-3, 3-5, and having principal source of income other than salary or pension.
	Income Tax Officer, Ward-4(5), Aayakar Bhavan, Hyderabad- 500004.	All persons other than companies residing or having principal place of business in the Hyderabad Municipal Ward Numbers (old) : 1-6, 1-7, 1-10, 3-6, and having principal source of income other than salary or pension.
Addl./Joint CIT, Range-12, Aayakar Bhavan, Hyderabad- 500004. Ph: 040- 23425119	ACIT, Circle-12(1), Aayakar Bhavan, Hyderabad-500004. Ph: 040-23425515	Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area of Hyderabad and Ranga Reddy Districts, whose principal source of income is from salary or pension from organizations / establishments / institutions/ companies of the private sector excluding private banks and private insurance companies.
	Income Tax Officer, Ward-12(1), Aayakar Bhavan, Hyderabad- 500004. Ph: 040- 23425516	Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area of Hyderabad and Ranga Reddy Districts, whose principal source of income is from salary or pension from organizations / establishments / institutions/ companies of the private sector excluding private banks and private insurance companies and having any of the alphabets <b>A, B, C, E, F, H, I</b> as 5 <sup>th</sup> digit in their PAN or the first letter of their surname.
	Income Tax Officer, Ward-12(2), Aayakar Bhavan, Hyderabad- 500004. Ph: 040- 23425517	Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area of Hyderabad and Ranga Reddy Districts, whose principal source of income is from salary or pension from organizations / establishments / institutions/ companies of the private sector excluding private banks and private insurance companies and having any of the alphabets <b>K, M</b> as 5 <sup>th</sup> digit in their PAN or the first letter of their surname.

	<p>Income Tax Officer, Ward-12(3), Aayakar Bhavan, Hyderabad- 500004. Ph: 040- 23425518</p>	<p>Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area of Hyderabad and Ranga Reddy Districts, whose principal source of income is from salary or pension from organizations / establishments / institutions/ companies of the private sector excluding private banks and private insurance companies and having any of the alphabets <b>N, O, P, Q, R</b> as 5<sup>th</sup> digit in their PAN or the first letter of their surname.</p>
	<p>Income Tax Officer, Ward-12(4), Aayakar Bhavan, Hyderabad- 500004. Ph: 040- 23425519</p>	<p>Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area of Hyderabad and Ranga Reddy Districts, whose principal source of income is from salary or pension from organizations / establishments / institutions/ companies of the private sector excluding private banks and private insurance companies and having any of the alphabets <b>S, T, U, W, X, Y, Z</b> as 5<sup>th</sup> digit in their PAN or the first letter of their surname.</p>
	<p>Income Tax Officer, Ward-12(5), Aayakar Bhavan, Hyderabad- 500004.</p>	<p>Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area of Hyderabad and Ranga Reddy Districts, whose principal source of income is from salary or pension from organizations / establishments / institutions/ companies of the private sector excluding private banks and private insurance companies and having any of the alphabets <b>D, G, J, L, V</b> as 5<sup>th</sup> digit in their PAN or the first letter of their surname.</p>

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Addl./Joint CIT, Range-5, Aayakar Bhavan, Hyderabad- 500004. Ph: 040- 23425158	ACIT, Circle-5(1), Aayakar Bhavan, Hyderabad-500004. Ph: 040-23425104	(i) All persons other than companies residing or having principal place of business in the Hyderabad Municipal Ward Numbers (old) : 4, 5, and having principal source of income other than salary or pension. (ii) All persons other than companies residing or having registered office or Principal place of business in Mahabubnagar District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources. (iii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (ii) above. (iv) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (iii) above.
	Income Tax Officer, Ward-5(1), Aayakar Bhavan, Hyderabad-500004. Ph: 040-23425159	All persons other than companies residing or having principal place of business in the Hyderabad Municipal Ward Numbers (old) : 4-1, 4-2, 4-5 to 4-8, and having principal source of income other than salary or pension.
	Income Tax Officer, Ward-5(2), Aayakar Bhavan, Hyderabad-500004. Ph: 040-23425160	All persons other than companies residing or having principal place of business in the Hyderabad Municipal Ward Numbers (old) : 5-1 to 5-7, and having principal source of income other than salary or pension.
	Income Tax Officer, Ward-5(3), Aayakar Bhavan, Hyderabad-500004. Ph: 040-23425513	All persons other than companies residing or having principal place of business in the Hyderabad Municipal Ward Numbers (old) : 4-3, 4-4, 5-8 to 5-10, and having principal source of income other than salary or pension.

	<p>Income Tax Officer, Ward-1, Mahoobnagar, DEO Office Road, Mahoobnagar- 509001. Ph: 08542- 222474</p>	<p>(i) All persons other than companies residing or having principal place of business in the Mahabubnagar Municipal Ward (old) Nos.1, 7 onwards, areas of Mahabubnagar district other than those assigned to the Income Tax Officer, Ward-2, Mahabubnagar, and having principal source of income from salary or pension or income from house property or business or profession or capital gains or income from other sources. (ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above. (iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
	<p>Income Tax Officer, Ward-2, Mahoobnagar, DEO Office Road, Mahoobnagar- 509001. Ph: 08542- 222473</p>	<p>(i) All persons other than companies residing or having principal place of business in Mahabubnagar Municipal Ward (old) Nos.2 to 6, erstwhile revenue talukas of Kollapur, Achampet, Nagarkurnool, Jedcherla, Kalvakurthi, Shad Nagar of Mahabubnagar district, and having principal source of income from salary or pension or income from house property or business or profession or capital gains or income from other sources. (ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above. (iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
<p>Addl./Joint CIT, Range-13, Aayakar Bhavan, Hyderabad- 500004.Ph: 040- 23425334</p>	<p>ACIT, Circle-13(1), Aayakar Bhavan, Hyderabad-500004. Ph: 040-23425525</p>	<p>Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area of Hyderabad and Ranga Reddy Districts, whose principal source of income is from salary or pension from Central or State Government Departments, Central or State Government undertakings, Autonomous bodies, Local Authorities, all Banks, all Insurance companies.</p>

	<p>Income Tax Officer, Ward-13(1), Aayakar Bhavan, Hyderabad- 500004. Ph: 040- 23425521</p>	<p>Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area of Hyderabad and Ranga Reddy Districts, whose principal source of income is from salary or pension from Central or State Government Departments, Central or State Government undertakings, Autonomous bodies, Local Authorities, all Banks, all Insurance companies and having any of the alphabets <b>A, B, C, E, F, H</b> as 5<sup>th</sup> digit in their PAN or the first letter of their surname.</p>
	<p>Income Tax Officer, Ward-13(2), Aayakar Bhavan, Hyderabad- 500004. Ph: 040- 23425522</p>	<p>Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area of Hyderabad and Ranga Reddy Districts, whose principal source of income is from salary or pension from Central or State Government Departments, Central or State Government undertakings, Autonomous bodies, Local Authorities, all Banks, all Insurance companies and having any of the alphabets <b>I, J, K, L, U, Y</b> as 5<sup>th</sup> digit in their PAN or the first letter of their surname.</p>
	<p>Income Tax Officer, Ward-13(3), Aayakar Bhavan, Hyderabad- 500004. Ph: 040- 23425523</p>	<p>Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area of Hyderabad and Ranga Reddy Districts, whose principal source of income is from salary or pension from Central or State Government Departments, Central or State Government undertakings, Autonomous bodies, Local Authorities, all Banks, all Insurance companies and having any of the alphabets <b>M, O, P, Q</b> as 5<sup>th</sup> digit in their PAN or the first letter of their surname.</p>
	<p>Income Tax Officer, Ward-13(4), Aayakar Bhavan, Hyderabad- 500004. Ph: 040- 23425524</p>	<p>Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area of Hyderabad and Ranga Reddy Districts, whose principal source of income is from salary or pension from Central or State Government Departments, Central or State Government undertakings, Autonomous bodies, Local Authorities, all Banks, all Insurance companies and having any of the alphabets <b>S, T, V, W, X, Z</b> as 5<sup>th</sup> digit in their PAN or the first letter of their surname.</p>

	Income Tax Officer, Ward-13(5), Aayakar Bhavan, Hyderabad-500004.	Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area of Hyderabad and Ranga Reddy Districts, whose principal source of income is from salary or pension from Central or State Government Departments, Central or State Government undertakings, Autonomous bodies, Local Authorities, all Banks, all Insurance companies and having any of the alphabets <b>D, G, N, R</b> as 5 <sup>th</sup> digit in their PAN or the first letter of their surname.
Addl./Joint CIT, Range-16, Aayakar Bhavan, Hyderabad-500004. Ph: 040-23230327	ACIT, Circle-16(1), Aayakar Bhavan, Hyderabad-500004. Ph: 040-23425318	(i) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the districts of Hyderabad and Ranga Reddy, whose names begin with any of the alphabets <b>'L', 'N', 'Q'</b> . (ii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (i) above.
	ACIT, Circle-16(2), Aayakar Bhavan, Hyderabad-500004. Ph: 040-23425117	(i) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the districts of Hyderabad and Ranga Reddy, whose names begin with any of the alphabets <b>'M', 'O', 'P'</b> . (ii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (i) above.
	Income Tax Officer, Ward-16(1), Aayakar Bhavan, Hyderabad-500004. Ph: 040-23425526	(i) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the districts of Hyderabad and Ranga Reddy, whose names begin with any of the alphabets <b>'L', 'O'</b> . (ii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (i) above.
	Income Tax Officer, Ward-16(2), Aayakar Bhavan, Hyderabad-500004. Ph: 040-23425527	(i) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the districts of Hyderabad and Ranga Reddy, whose names begin with any of the alphabets <b>'N', 'P'</b> . (ii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (i) above.

	Income Tax Officer, Ward-16(3), Aayakar Bhavan, Hyderabad- 500004.	(i) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the districts of Hyderabad and Ranga Reddy, whose names begin with the alphabets ' <b>Ma</b> '. (ii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (i) above.
	Income Tax Officer, Ward-16(4), Aayakar Bhavan, Hyderabad- 500004.	(i) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the districts of Hyderabad and Ranga Reddy, whose names begin with any of the alphabets from ' <b>Mb toMz</b> ' or ' <b>Q</b> '. (ii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (i) above

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<p>Addl./Joint CIT, TDS Range-1, I.T. Towers, A.C. Guards, Hyderabad- 500004. Ph: 040- 23425358</p>	<p>ACIT, TDS Circle-1(1), I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425359</p>	<p>(i) All persons located in the Districts of Hyderabad and Rangareddy in the State of Telangana, other than those specified at item (ii) below. Who are responsible for making deduction or collection of tax at source under Chapter XVII B or XVII BB of the Income tax Act, 1961, whose total deduction/collection at Source is above Rs.75 lakhs in a financial year and whose names begin with any of the alphabets from 'A' to 'M'. (ii) All persons located in the Districts of Hyderabad and Rangareddy in the State of Telangana, who are responsible for making deduction or collection of tax at source under chapter XVII B or XVII BB of the Income tax Act, 1961, being State Government Offices, State Public Sector undertakings, Local Authorities, State Government Autonomous Bodies, whose total deduction/collection at source is above Rs,75 lakhs in a financial year.</p>
	<p>Income Tax Officer, TDS Ward-1(1), I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425361</p>	<p>(i) All persons located in the Districts of Hyderabad and Rangareddy in the State of Telangana, other than those specified at item (ii) below, who are responsible for making deduction or collection of tax at source under Chapter XVII B or XVII BB of the Income tax Act, 1961, whose total deduction/collection at Source is upto Rs.75 lakhs in a financial year and whose names begin with any of the alphabets from 'A' to 'C'. (ii) All persons located in the Districts of Hyderabad and Rangareddy in the State of Telangana, who are responsible for making deduction or collection of tax at source under chapter XVII B or XVII BB of the Income tax Act, 1961, being State Government Offices, State Public Sector undertakings, Local Authorities, State Government Autonomous Bodies, whose total deduction/collection at source is upto Rs,75 lakhs in a financial year, and whose names begin with any of the alphabets from 'A' to 'F'. (iii) All persons located in the District of Adilabad in the State of Telangana, who are responsible for making deduction or collection of tax at source under Chapter XVII B or XVII BB of the Income tax Act, 1961.</p>

	<p>Income Tax Officer, TDS Ward-1(2), I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425362</p>	<p>(i) All persons located in the Districts of Hyderabad and Rangareddy in the State of Telangana, other than those specified at item (ii) below, who are responsible for making deduction or collection of tax at source under Chapter XVII B or XVII BB of the Income tax Act, 1961, whose total deduction/collection at Source is upto Rs.75 lakhs in a financial year and whose names begin with any of the alphabets from 'D' to 'G'.</p> <p>(ii) All persons located in the Districts of Hyderabad and Rangareddy in the State of Telangana, who are responsible for making deduction or collection of tax at source under chapter XVII B or XVII BB of the Income tax Act, 1961, being State Government Offices, State Public Sector undertakings, Local Authorities, State Government Autonomous Bodies, whose total deduction/collection at source is upto Rs,75 lakhs in a financial year, and whose names begin with any of the alphabets from 'G' to 'M'.</p> <p>(iii) All persons located in the District of Nizamabad in the State of Telangana, who are responsible for making deduction or collection of tax at source under Chapter XVII B or XVII BB of the Income tax Act, 1961.</p>
	<p>Income Tax Officer, TDS Ward-1(3), I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425363</p>	<p>(i) All persons located in the Districts of Hyderabad and Rangareddy in the State of Telangana, other than those specified at item (ii) below, who are responsible for making deduction or collection of tax at source under Chapter XVII B or XVII BB of the Income tax Act, 1961, whose total deduction/collection at Source is upto Rs.75 lakhs in a financial year and whose names begin with any of the alphabets from 'H' to 'J'.</p> <p>(ii) All persons located in the Districts of Hyderabad and Rangareddy in the State of Telangana, who are responsible for making deduction or collection of tax at source under chapter XVII B or XVII BB of the Income tax Act, 1961, being State Government Offices, State Public Sector undertakings, Local Authorities, State Government Autonomous Bodies, whose total deduction/collection at source is upto Rs,75 lakhs in a financial year, and whose names begin with any of the alphabets from 'N' to 'T'.</p> <p>(iii) All persons located in the District of Karimnagar in the State of Telangana, who are responsible for making deduction or collection of tax at source under Chapter XVII B or XVII BB of the Income tax Act, 1961.</p>

	<p>Income Tax Officer, TDS Ward-1(4), I.T. Towers, A.C. Guards, Hyderabad-500004.</p>	<p>(i) All persons located in the Districts of Hyderabad and Rangareddy in the State of Telangana, other than those specified at item (ii) below, who are responsible for making deduction or collection of tax at source under Chapter XVII B or XVII BB of the Income tax Act, 1961, whose total deduction/collection at Source is upto Rs.75 lakhs in a financial year and whose names begin with any of the alphabets from 'K' to 'M'.</p> <p>(ii) All persons located in the Districts of Hyderabad and Rangareddy in the State of Telangana, who are responsible for making deduction or collection of tax at source under chapter XVII B or XVII BB of the Income tax Act, 1961, being State Government Offices, State Public Sector undertakings, Local Authorities, State Government Autonomous Bodies, whose total deduction/collection at source is upto Rs,75 lakhs in a financial year, and whose names begin with any of the alphabets from 'U' to 'Z'.</p> <p>(iii) All persons located in the District of Medak in the State of Telangana, who are responsible for making deduction or collection of tax at source under Chapter XVII B or XVII BB of the Income tax Act, 1961.</p>
<p>Addl./Joint CIT, TDS Range-2, I.T. Towers, A.C. Guards, Hyderabad- 500004. Ph: 040- 23425365</p>	<p>ACIT, TDS Circle-2(1), I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425366</p>	<p>(i) All persons located in the Districts of Hyderabad and Rangareddy in the State of Telangana, other than those specified at item (ii) below, who are responsible for making deduction or collection of tax at source under Chapter XVII B or XVII BB of the Income tax Act, 1961, whose total deduction/collection at Source is above Rs.75 lakhs in a financial year and whose names begin with any of the alphabets from 'N' to 'Z'.</p> <p>(ii) All persons located in the Districts of Hyderabad and Rangareddy in the State of Telangana, who are responsible for making deduction or collection of tax at source under chapter XVII B or XVII BB of the Income tax Act, 1961, being State Government Offices, State Public Sector undertakings, Local Authorities, State Government Autonomous Bodies, whose total deduction/collection at source is above Rs,75 lakhs in a financial year.</p>

	<p>Income Tax Officer, TDS Ward-2(1), I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425368</p>	<p>(i) All persons located in the Districts of Hyderabad and Rangareddy in the State of Telangana, other than those specified at item (ii) below, who are responsible for making deduction or collection of tax at source under Chapter XVII B or XVII BB of the Income tax Act, 1961, whose total deduction/collection at Source is upto Rs.75 lakhs in a financial year and whose names begin with any of the alphabets from 'N' to 'P'.</p> <p>(ii) All persons located in the Districts of Hyderabad and Rangareddy in the State of Telangana, who are responsible for making deduction or collection of tax at source under chapter XVII B or XVII BB of the Income tax Act, 1961, being State Government Offices, State Public Sector undertakings, Local Authorities, State Government Autonomous Bodies, whose total deduction/collection at source is upto Rs,75 lakhs in a financial year, and whose names begin with any of the alphabets from 'A' to 'F'.</p> <p>(iii) All persons located in the District of Mahabubnagar in the State of Telangana, who are responsible for making deduction or collection of tax at source under Chapter XVII B or XVII BB of the Income tax Act, 1961.</p>
	<p>Income Tax Officer, TDS Ward-2(2), I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425369</p>	<p>(i) All persons located in the Districts of Hyderabad and Rangareddy in the State of Telangana, other than those specified at item (ii) below, who are responsible for making deduction or collection of tax at source under Chapter XVII B or XVII BB of the Income tax Act, 1961, whose total deduction/collection at Source is upto Rs.75 lakhs in a financial year and whose names begin with any of the alphabets from 'Q' to 'S'.</p> <p>(ii) All persons located in the Districts of Hyderabad and Rangareddy in the State of Telangana, who are responsible for making deduction or collection of tax at source under chapter XVII B or XVII BB of the Income tax Act, 1961, being State Government Offices, State Public Sector undertakings, Local Authorities, State Government Autonomous Bodies, whose total deduction/collection at source is upto Rs,75 lakhs in a financial year, and whose names begin with any of the alphabets from 'G' to 'M'.</p> <p>(iii) All persons located in the District of Nalgonda in the State of Telangana, who are responsible for making deduction or collection of tax at source under Chapter XVII B or XVII BB of the Income tax Act, 1961.</p>

	<p>Income Tax Officer, TDS Ward-2(3), I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425370</p>	<p>(i) All persons located in the Districts of Hyderabad and Rangareddy in the State of Telangana, other than those specified at item (ii) below, who are responsible for making deduction or collection of tax at source under Chapter XVII B or XVII BB of the Income tax Act, 1961, whose total deduction/collection at Source is upto Rs.75 lakhs in a financial year and whose names begin with any of the alphabets from 'T' to 'V'.</p> <p>(ii) All persons located in the Districts of Hyderabad and Rangareddy in the State of Telangana, who are responsible for making deduction or collection of tax at source under chapter XVII B or XVII BB of the Income tax Act, 1961, being State Government Offices, State Public Sector undertakings, Local Authorities, State Government Autonomous Bodies, whose total deduction/collection at source is upto Rs,75 lakhs in a financial year, and whose names begin with any of the alphabets from 'N' to 'T'.</p> <p>(iii) All persons located in the District of Warangal in the State of Telangana, who are responsible for making deduction or collection of tax at source under Chapter XVII B or XVII BB of the Income tax Act, 1961.</p>
	<p>Income Tax Officer, TDS Ward-2(4), I.T. Towers, A.C. Guards, Hyderabad-500004.</p>	<p>(i) All persons located in the Districts of Hyderabad and Rangareddy in the State of Telangana, other than those specified at item (ii) below, who are responsible for making deduction or collection of tax at source under Chapter XVII B or XVII BB of the Income tax Act, 1961, whose total deduction/collection at Source is upto Rs.75 lakhs in a financial year and whose names begin with any of the alphabets from 'W' to 'Z'.</p> <p>(ii) All persons located in the Districts of Hyderabad and Rangareddy in the State of Telangana, who are responsible for making deduction or collection of tax at source under chapter XVII B or XVII BB of the Income tax Act, 1961, being State Government Offices, State Public Sector undertakings, Local Authorities, State Government Autonomous Bodies, whose total deduction/collection at source is upto Rs,75 lakhs in a financial year, and whose names begin with any of the alphabets from 'U' to 'Z'.</p> <p>(iii) All persons located in the District of Khammam in the State of Telangana, who are responsible for making deduction or collection of tax at source under Chapter XVII B or XVII BB of the Income tax Act, 1961.</p>

CCIT: CCIT, 9th Floor, I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23231708		
Pr. CIT Charge: Pr. CIT-2, I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425457		
City: Hyderabad		
Addl./Joint CIT, Range-2, I.T. Towers, A.C. Guards, Hyderabad- 500004. Ph: 040- 23425206	ACIT, Circle-2(1), I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425208	(i) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the districts of Hyderabad and Ranga Reddy, whose names begin with any of the alphabets <b>'I', 'J', 'K'</b> . (ii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (i) above.
	ACIT, Circle-2(2), I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425209	(i) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the districts of Hyderabad and Ranga Reddy, whose names begin with any of the alphabets <b>'G', 'H', 'T'</b> . (ii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (i) above.
	Income Tax Officer, Ward-2(1), I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425439	(i) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the districts of Hyderabad and Ranga Reddy, whose names begin with any of the alphabets <b>'I', 'J', 'K'</b> . (ii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (i) above.
	Income Tax Officer, Ward-2(2), I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425207	(i) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the districts of Hyderabad and Ranga Reddy, whose names begin with the alphabet <b>'G'</b> . (ii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (i) above.

	<p>Income Tax Officer, Ward-2(3), I.T. Towers, A.C. Guards, Hyderabad-500004.</p>	<p>(i) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the districts of Hyderabad and Ranga Reddy, whose names begin with the alphabet 'H'. (ii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (i) above.</p>
	<p>Income Tax Officer, Ward-2(4), I.T. Towers, A.C. Guards, Hyderabad-500004.</p>	<p>(i) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the districts of Hyderabad and Ranga Reddy, whose names begin with the alphabet 'T'. (ii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (i) above.</p>
<p>Special Range-2, Hyderabad</p>		
<p>Addl./Joint CIT, Range-8, I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425443</p>	<p>ACIT, Circle-8(1), I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425440</p>	<p>(i) All persons other than companies residing or having principal place of business in the Hyderabad Municipal Ward Numbers (old) : 19, 21, Mandals of Shamshabad, Serilingampalli, Rajendra Nagar, Moinabad, Maheswaram, Vikarabad, Shankarpally, Mominpet, Shabad, Chevella, Nawabpet, Basheerabad, Yalal, Tandur, Darur, Pargi, Dona, Gardad, Marpally, Kulkicherla, Pudur, Peddawal, Bantaram of Ranga Reddy District, and having principal source of income other than salary or pension. (ii) All persons other than companies residing or having principal place of business in the Mandals of Sangareddy, Sadasivapet, Zahirabad, Jerasamgam, Kalher, Kohir, Kondapur, Knagti, Manoor, Munpally, Narayankhed, Nyalkal, Patancheru, Ramachandrapuram, Raikode, Andole, Pulkal, Ragode, Alladurg, Tekmal, Papannapet, Kulcharam, Hatmoor, Narsapur, Jinnaram, Shankarmpet(A), Kavidipalli of Medak District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p>

	<p>(iii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (ii) above.</p> <p>(iv) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (iii) above.</p>
<p>Income Tax Officer, Ward-8(1), I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425441</p>	<p>All persons other than companies residing or having principal place of business in the Hyderabad Municipal Ward Number (old) : 19, areas of Vattinagulapalle, Tellapur, Nallagandla, Gopanpally, Gowlidoddi, Gachibowli, Telecom Nagar, Nanakramguda, Raidurg of Serilingampally Mandal of Ranga Reddy District, areas of Narsingi, Puppalaguda, Khanamet, Manchirevula, Gandipet of Rajendranagar Mandal of Ranga Reddy District, and having principal source of income other than salary or pension.</p>
<p>Income Tax Officer, Ward-8(2), I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425445</p>	<p>All persons other than companies residing or having principal place of business in the Hyderabad Municipal Ward Number (old) : 21, areas of Neknampur, Manikonda, Hydershakote, Hyderguda, Bandlaguda, Peeramcheruvu, HimayatSagar, Gaganpahad, Katedan, Sivarampalle, Upparpalle, Attapur of Rajendranagar Mandal of Ranga Reddy District, Mandals of Shamshabad, Maheswaram, Moinabad of Ranga Reddy District, and having principal source of income other than salary or pension.</p>
<p>Income Tax Officer, Ward-8(3), I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425447</p>	<p>All persons other than companies residing or having principal place of business in the areas of Kondapur, Kothaguda, Madhapur, Guttala Begumpet, J.P. Nagar, Madinaguda, Deeptisri Nagar, Jawahar Colony, Gangaram, Suraksha Colony, MIG BHEL, Miyapur, Chandanagar, Serilingampally, Tara Nagar, Mythri Nagar, Indra Reddy Allwyn Colony, Hafeezpet of Serilingampally Mandal of Ranga Reddy District, and having principal source of income other than salary or pension.</p>

	<p>Income Tax Officer, Ward-1, Sangareddy, Aayakar Bhavan, Veerabhadra Nagar, Sangareddy- 502001. Ph:08455-276446.</p>	<p>(i) All persons other than companies residing or having principal place of business in the Mandals of Sangareddy, Sadasivapet, Zahirabad, Jerasamgam, Kalher, Kohir, Kondapur, Knagti, Manoor, Munpally, Narayankhed, Nyalkal, Patancheru, Ramachandrapuram, Raikode, Andole, Pulkal, Ragode, Alladurg, Tekmal, Papannapet, Kulcharam, Hatmoor, Narsapur, Jinnaram, Shankarmpet(A), Kavidipalli of Medak District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
	<p>Income Tax Officer, Ward-1, Vikarabad, H.No.4-2-1028/2, Srinadham Complex, Ramaiahguda, Vikarabad. Ph:08416-252344.</p>	<p>All persons other than companies residing or having principal place of business in the Mandals of Vikarabad, Shankarpally, Mominpet, Shabad, Chevella, Nawabpet, Basheerabad, Yalal, Tandur, Darur, Pargi, Dona, Gardad, Marpally, Kulkicherla, Pudur, Peddawal, Bantaram of Ranga Reddy District, and having principal source of income other than salary or pension.</p>
<p>Addl./Joint CIT, Karimnagar Range, Aayakar Bhavan, Karimnagar- 505001. Ph: 0878- 2265188</p>	<p>ACIT, Circle-1, Karimnagar, Aayakar Bhavan, Karimnagar-505001. Ph: 0878- 2234538</p>	<p>(i) All persons other than companies residing or having principal place of business in Karimnagar District, Mandals of Mancherial, Wankidi, Kagaznager, Sirpur, Koutala, Bejjur, Dahegaon, Kotapally, Vemanapally, Chennur, Jaipur, Mandamarri, Luxettipet, Dhanderpalli, Jannaram, Kerimeri, Asifabad, Rebbenna, Bhimini, Nennal, Tandur, Kasipet, Bellampally, Tiryani of Adilabad District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p>

		<p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
	<p>Income Tax Officer, Ward-1, Karimnagar, Aayakar Bhavan, Karimnagar-505001. Ph: 0878- 2265186</p>	<p>(i) All persons other than companies residing or having principal place of business in the Karimnagar Municipal Ward Nos. 1, 3, 4, Mandals of Koheda, Bejjanki, Siricilla, Chigurumamidi, Manthani of Karimnagar District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
	<p>Income Tax Officer, Ward-2, Karimnagar, Aayakar Bhavan, Karimnagar-505001. Ph: 0878- 2265185</p>	<p>(i) All persons other than companies, residing or having Principal place of business in the Karimnagar Municipal Ward No. 2, Mandals of Kamalapur, Elkathurthy, Shankarapatnam, Indurthy, Saidapur, Bheemadevarapalli, Husnabad, Huzurabad, Jammikunta, Veenavanka, Choppadandi, Manakondur, Thimmapur, Ramadugu, Gandhara of Karimanagar District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>

	<p>Income Tax Officer, Ward-3, Karimnagar, Aayakar Bhavan, Karimnagar-505001. Ph: 0878- 2243401</p>	<p>(i) All persons other than companies, residing or having Principal place of business in Karimnagar Municipal Wards No. 5, 6, 7, Mandals of Jagitial, Vemulawada, Kathalapur, Medipally, Boinpally, Korutla, Metpally, Yellareddypet, Gambhiraopet, Pegadapally, Sarangapur, Dharmapuri, Raikal, Mustabad, Ellanthakunta, Konaraopet, Chandurthy, Mallapur, Gollapalli, Mallial, Ibrahimpatnam, Kodemialli of Karimnagar District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
	<p>Income Tax Officer, Ward-4, Karimnagar, Aayakar Bhavan, Karimnagar-505001. Ph: 0878- 2243405</p>	<p>(i) All persons other than companies, residing or having Principal place of business in Karimnagar Municipal Ward Nos: 8, 9, 10, Mandals of Ramagundam, Peddapally, Sultanabad, Kamanpur, Mahadevpur, Kataram, Mutharam, Mahamutharam, Malhar, Odela, Kalvasrampur, Eligaid, Velgatoor, Dharmaram, Julapally of Karimnagar District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>

	<p>Income Tax Officer, Ward-1, Mancherial, Mounice Ladge, BPL X Roads, Mancherial-504208. Ph:08736-250585/250586.</p>	<p>(i) All persons other than companies, residing or having Principal place of business in the Mandals of Mancherial, Wankidi, Kagaznager, Sirpur, Koutala, Bejjur, Dahegaon, Kotapally, Vemanapally, Chennur, Jaipur, Mandamarri, Luxettipet, Dhanderpalli, Jannaram, Kerimeri, Asifabad, Rebbenna, Bhimini, Nennal, Tandur, Kasipet, Bellampally, Tiryani of Adilabad District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
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<p>Pr. CIT Charge: Pr. CIT-3, I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425417</p>		
<p>Addl./Joint CIT, Range-3, I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425430</p>	<p>ACIT, Circle-3(1), I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425434</p>	<p>(i) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the districts of Hyderabad and Ranga Reddy, whose names begin with any of the alphabets <b>'R', 'Sa' to 'Sh'</b>.</p> <p>(ii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (i) above.</p>
	<p>ACIT, Circle-3(2), I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425435</p>	<p>(i) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the districts of Hyderabad and Ranga Reddy, whose names begin with any of the alphabets from <b>'Si' to 'Sz'</b>.</p> <p>(ii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (i) above.</p>

	<p>Income Tax Officer, Ward-3(1), I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425421</p>	<p>(i) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the districts of Hyderabad and Ranga Reddy, whose names begin with any of the alphabets from <b>'Sa' to 'Sh'</b>. (ii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (i) above.</p>
	<p>Income Tax Officer, Ward-3(2), I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425418</p>	<p>(i) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the districts of Hyderabad and Ranga Reddy, whose names begin with the alphabet <b>'R', 'Si'</b>. (ii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (i) above.</p>
	<p>Income Tax Officer, Ward-3(3), I.T. Towers, A.C. Guards, Hyderabad-500004.</p>	<p>(i) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the districts of Hyderabad and Ranga Reddy, whose names begin with any of the alphabets from <b>'Sj' to 'Sr'</b>. (ii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (i) above.</p>
	<p>Income Tax Officer, Ward-3(4), I.T. Towers, A.C. Guards, Hyderabad-500004.</p>	<p>(i) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the districts of Hyderabad and Ranga Reddy, whose names begin with any of the alphabets from <b>'Ss' to 'Sz'</b>. (ii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (i) above.</p>
<p>Special Range-3, Hyderabad</p>		

<p>Addl./Joint CIT, Range-7, I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425352/23425154</p>	<p>ACIT, Circle-7(1), I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425381</p>	<p>(i) All persons other than companies residing or having principal place of business in the Hyderabad Municipal Ward Numbers (old) : 10, 11, 12, 13, 14, 15, and having principal source of income other than salary or pension. (ii) All persons other than companies residing or having principal place of business in Nalgonda district, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources. (iii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (ii) above. (iv) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (iii) above.</p>
	<p>Income Tax Officer, Ward-7(1), I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425392</p>	<p>All persons other than companies residing or having principal place of business in the Hyderabad Municipal Ward Numbers (old) : 10, 11, 12, and having principal source of income other than salary or pension.</p>
	<p>Income Tax Officer, Ward-7(2), I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425393</p>	<p>All persons other than companies residing or having principal place of business in the Hyderabad Municipal wards No.13, 14, and having principal source of income other than salary or pension.</p>
	<p>Income Tax Officer, Ward-7(3), I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425350</p>	<p>All persons other than companies residing or having principal place of business in the Hyderabad Municipal Ward Number (old) : 15, and having principal source of income other than salary or pension.</p>

<p>Income Tax Officer, Ward-1, Nalgonda, Aayakar Bhavan, Near Rail under Bridge, Nalgonda- 508001. Ph:08682-247435.</p>	<p>(i) All persons other than companies residing or having principal place of business in Nalgonda town, Mandals of Narketpalli, Nakrekal, Munigod, Kattangur, Kanagal, Gurrampad, Chityal, Chandur, Chintapalli, Damarcherla, Devarkonda, Garidepalli, Huzurnagar, Mattampalli, Miryalaguda, Mellacheruvu, Nagarjunasagar, Nidumanur, Tripuraram, Nereducherla, Pedavur, Pedda Adicherlapalli, Chandampet, Nundlapalli, Marriguda, Narayanapuram, Anumula, Nampally, Shaligouravaram, Kethepalli, Vemulapall, Thipparthi of Nalgonda district, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources. (ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above. (iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
<p>Income Tax Officer, Ward-1, Suryapet, 1-2-270/87/33/13, Krishna Nagar Colony, Opp: High Tech Bus Stand, Suryapet. Ph:08684-222699.</p>	<p>(i) All persons other than companies residing or having principal place of business in the Mandals of Nalgonda district other than those assigned to Income Tax Officer, Ward-1, Nalgonda, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources. (ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above. (iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>

<p>Addl./Joint CIT, Warangal Range, Aayakar Bhavan, Station Road, Warangal. Ph: 0870-2531039</p>	<p>ACIT, Circle-1, Warangal, Aayakar Bhavan, Station Road, Warangal. Ph: 0870-2531029</p>	<p>(i) All persons other than companies residing or having principal place of business in Warangal District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
<p>Addl./Joint CIT, Warangal Range, Aayakar Bhavan, Station Road, Warangal. Ph: 0870-2531039</p>	<p>Income Tax Officer, Ward-1, Warangal, Aayakar Bhavan, Station Road, Warangal. Ph: 0870-2420950</p>	<p>(i) All persons other than companies residing or having principal place of business in the Warangal Municipal Ward Nos. 3, 4, 5, 6, 7, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in Warangal District.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
	<p>Income Tax Officer, Ward-2, Warangal, Aayakar Bhavan, Station Road, Warangal. Ph: 0870-2426424</p>	<p>All persons other than companies residing or having principal place of business in the Warangal Municipal Ward Nos.1, 2, 21, 23, 24, 25, Mandals of Hanamkonda(Rural), Geesukonda, Eturunagaram, Mangapet, Atmakur, Tadvai, Govindarao Pet, Bhupalapally, Chityal, Mulugu, Ghanapur, Venkatapur, Mogullapally, Regonda, Mulugu, Parkal, Shayampet, Nallabelly, Duggondi, Narsampet, Khanapur, Kothaguda, Gudur of Warangal district, and having principal source of income other than salary or pension.</p>

	Income Tax Officer, Ward-3, Warangal, Aayakar Bhavan, Station Road, Warangal. Ph: 0870-2426424	All persons other than companies residing or having principal place of business in the Warangal Municipal Ward Nos.16, 17, 18, 19, 20, Mandals of Cherial, Maddur, Bachannapet, Janagaon, Narmetta, Raghunathpally, Lingala Ghanpur, Station Ghanpur, Devarauppula, Kodakandal, Narasimhulapet, Palakurthy, Zaffargadh, Dharmasagar, Hasanparthy of Warangal District, and having principal source of income other than salary or pension.
	Income Tax Officer, Ward-4, Warangal, Aayakar Bhavan, Station Road, Warangal.	All persons other than companies residing or having principal place of business in the Warangal Municipal Ward Nos.12, 13, 14, 15, 22, Mandals of Sangem, Chennaraopet, Nekkonda, Kesamudram, Mahabubabad, Kuravi, Dornakal, Maripeda, Thorur, Nellikuduru, Rayaparthi, Wardhannapet, Parvathagiri of Warangal District, and having principal source of income other than salary or pension.
	Income Tax Officer, Ward-5, Warangal, Aayakar Bhavan, Station Road, Warangal.	(i) All persons other than companies residing or having principal place of business in the Warangal Municipal Ward Nos. 8, 9, 10, 11, and having principal source of income other than salary or pension. (ii) Persons being individuals deriving income from sources other than income from business or profession, and residing in Warangal district whose principal source of income is from salary or pension.

Pr. CIT Charge: Pr. CIT-5, I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425610		
Addl./Joint CIT, Range-11, I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425413/23425410	ACIT, Circle-11(1), I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425397	All persons other than companies residing or having principal place of business in the Mandals of Medchal, Qutbullapur, Balanagar of Ranga Reddy District, and having principal source of income other than salary or pension.
	Income Tax Officer, Ward-11(1), I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425398	All persons other than companies residing or having principal place of business in the areas of Motinagar, Moosapet, KPHB, areas of Hydernagar falling within the left side of NH9 from Kukatpally to Patancheru, villages of Allapur, Bobbuguda of Balanagar Mandal of Ranga Reddy District, and having principal source of income other than salary or pension.

	<p>Income Tax Officer, Ward-11(2), I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425392</p>	<p>All persons other than companies residing or having principal place of business in the villages of Doolapally, Kompally, Jeedimetla of Qutbullapur Mandal, Medchal Mandal of Ranga Reddy District, and having principal source of income other than salary or pension.</p>
	<p>Income Tax Officer, Ward-11(3), I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425391</p>	<p>All persons other than companies residing or having principal place of business in the villages of Balanagar, Fatehnagar, Shamsiguda, Ferozguda, Hasmatpet, Bowenpally, Begumpetpaigah, Balanagar Industrial Area of Balanagar Mandal, Vivekananda Nagar of Qutubullapur Mandal of Ranga Reddy district, and having principal source of income other than salary or pension.</p>
	<p>Income Tax Officer, Ward-11(4), I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425390</p>	<p>(i) All persons other than companies residing or having principal place of business in Qutubullapur Mandal including Nizamapet village (except Doolapally, Pragathinagar) of Ranga Reddy district, and having principal source of income other than salary or pension.</p> <p>(ii) All persons other than those assigned to ITOs, Ward-11(1), Ward-11(2), Ward-11(3), Ward-11(5), Hyderabad, and having their principal place of business or residing in Mandals of Balanagar, Qutballapur, Medchalof Ranga Reddy district.</p>
	<p>Income Tax Officer, Ward-11(5), I.T. Towers, A.C. Guards, Hyderabad-500004.</p>	<p>All persons other than companies residing or having principal place of business in the areas of Kukatpally Industrial Area, areas of Hydernagar falling within the right side of NH9 from Kukatpally to Patancheru, Kukatpally, Jinkalwada, Bhagameeri villages of Balanagar Mandal, Pragathi Nagar of Qutbullarpur Mandal of Ranga Reddy District, and having principal source of income other than salary or pension.</p>

<p>Addl./Joint CIT, Range-17, I.T. Towers, A.C. Guards, Hyderabad-500004.</p>	<p>ACIT, Circle-17(1), I.T. Towers, A.C. Guards, Hyderabad-500004.</p>	<p>(i) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the districts of Hyderabad and Ranga Reddy, whose names begin with any of the alphabets 'D', 'E', 'F'.</p> <p>(ii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (i) above.</p>
	<p>ACIT, Circle-17(2), I.T. Towers, A.C. Guards, Hyderabad-500004.</p>	<p>(i) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the districts of Hyderabad and Ranga Reddy, whose names begin with any of the alphabets 'U', 'V', 'W', 'X', 'Y', 'Z'.</p> <p>(ii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (i) above.</p>
	<p>Income Tax Officer, Ward-17(1), I.T. Towers, A.C. Guards, Hyderabad-500004.</p>	<p>(i) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the districts of Hyderabad and Ranga Reddy, whose names begin with the alphabet 'D'.</p> <p>(ii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (i) above.</p>
	<p>Income Tax Officer, Ward-17(2), I.T. Towers, A.C. Guards, Hyderabad-500004.</p>	<p>(i) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the districts of Hyderabad and Ranga Reddy, whose names begin with any of the alphabets 'E', 'F'.</p> <p>(ii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (i) above.</p>

	<p>Income Tax Officer, Ward-17(3), I.T. Towers, A.C. Guards, Hyderabad-500004.</p>	<p>(i) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the districts of Hyderabad and Ranga Reddy, whose names begin with alphabet '<b>U</b>' or any of the alphabets from '<b>Va to Vh</b>' or alphabet '<b>W</b>'.</p> <p>(ii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (i) above.</p>
	<p>Income Tax Officer, Ward-17(4), I.T. Towers, A.C. Guards, Hyderabad-500004.</p>	<p>(i) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the districts of Hyderabad and Ranga Reddy, whose names begin with any of the alphabets from '<b>Vi to Vz</b>' or any of the alphabets '<b>X</b>', '<b>Y</b>', '<b>Z</b>'.</p> <p>(ii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (i) above.</p>
<p>Special Range-4, Hyderabad</p>		
<p>Addl./Joint CIT, Nizamabad Range, Aayakar Bhavan, 6- 2-156/3, Subhash Nagar, Nizamabad-503002. Ph: 08462-237614</p>	<p>ACIT, Circle-1, Nizamabad, Aayakar Bhavan, 6-2-156/3, Subhash Nagar, Nizamabad- 503002. Ph: 08462-241216</p>	<p>(i) All persons other than companies residing or having principal place of business in Nizamabad district, Mandals of Adilabad, Talamadugu, Tamsi, Jainath, Bela, Boath, Bazar Hatnoor, Neredigonda, Utnoor, Indervelly, Narnoor, Janoor, Sirpur, Nirmal, Khanapur, Bhainsa, Sarangapur, Tanoor, Khadem, Khubeer, Khuntala, Lakshmi Chaanda, Lokeshwaram, Mamda, Bilalpur, Mudhol of Adilabad District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>

	<p>Income Tax Officer, Ward-1, Nizamabad, Aayakar Bhavan, 6-2-156/3, Subhash Nagar, Nizamabad-503002. Ph: 08462-237801/237501</p>	<p>(i) All persons other than companies, residing or having registered offices or Principal places of business in the Nizamabad Municipal Wards(old) No: 7, 8, 9, 10, villages of Sarangapur, Padla, Jalalpur, Malkapur, Malkapur(J), Gundaram, Kandoor, Trimanpally, Mallaram, Mubaraknagar, Muthakunta, Dharmaram, Laxmapur of Nizamabad Rural Mandal, Mandals of Armoor, Balkonda, Bhiknoor, Domakonda, Jakranpally, Machareddy, Nagireddypet, Nandipet, Sadashiv Nagar, Bheemgal, Varni, Velpur of Nizamabad District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources. (ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in Nizamabad District. (iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
	<p>Income Tax Officer, Ward-2, Nizamabad, Aayakar Bhavan, 6-2-156/3, Subhash Nagar, Nizamabad-503002. Ph: 08462-237801/237501</p>	<p>All persons other than companies residing or having principal place of business in the Nizamabad Municipal Wards(old) Nos: 2, 3, 4, 5, Villages of Kalur, Pangra, Borgaon, Thanakurd, Mupkal, Kanjar, Sirpur, Khanapur, Gopanpally, Keshavpur of Nizamabad Rural Mandal, Mandals of Bhanswada, Bodhan, Dharpally, Jukkal, Kammarpally, Madnoor, Makloor, Morthad, Nizamsagar, Pitlam, Ranjal, Achanpally, Sirikonda of Nizamabad District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p>

	<p>Income Tax Officer, Ward-3, Nizamabad, Aayakar Bhavan, 6-2-156/3, Subhash Nagar, Nizamabad-503002.</p>	<p>All persons other than companies residing or having principal place of business in the Nizamabad Municipal Wards(old) Nos: 1, 6, 11, 12, Villages of Gandhari, Lingampet, Kalpole, Bhairapur, Manchippa, Amrabad, Yellamkunta, Badsa, Chinnapur, Muddakpally, Khulaspur, Mullangi of Nizamabad Rural Mandal, Mandals of Kamareddy, Tadwai, Yellareddy, Bichkonda, Birkoor, Dichpally, Kotagiri, Navipet, Yedpally of Nizamabad District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) All persons other than those assigned to ITOs, Ward-1, Ward-2, Nizamabad, and having their principal place of business or residing in Nizamabad district.</p>
	<p>Income Tax Officer, Ward-1, Nirmal, Lalithamba Complex, Old Bus Stand, Nirmal-504106. Ph: 08734-242588</p>	<p>All persons other than companies residing or having principal place of business in the Mandals of Nirmal, Boath, Neradigonda, Utnoor, Sirpur, Khanapur, Bhainsa, Sarangapur, Tanoor, Khadem, Khubeer, Khuntala, Lakshmi Chaanda, Lokeshwaram, Mamda, Bilalpur, Mudhol of Adilabad District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p>
	<p>Income Tax Officer, Ward-1, Adilabad, Behind Tirumala Filling Station, Dasnapur, Adilabad- 504001. Ph:08732-220250</p>	<p>(i) All persons other than companies residing or having principal place of business in the Mandals of Adilabad, Talamadugu, Tamsi, Jainath, Bela, Bazar Hatnoor, Indervelly, Narnoor, Janoor of Adilabad District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the territorial jurisdiction referred to in item (i) above or the territorial jurisdiction assigned to the Income Tax Officer, Ward-1, Nirmal.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>

Pr. CIT Charge: Pr. CIT-6, I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425351

Addl./Joint CIT, Range-6, I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425432	ACIT, Circle-6(1), I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425427	All persons other than companies residing or having principal place of business in the Hyderabad Municipal Ward Numbers (old): 6-3-600 onwards in Municipal Ward No.6, 7, 8-3, 8-4, and having principal source of income other than salary or pension.
	Income Tax Officer, Ward-6(1), I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425431	All persons other than companies residing or having principal place of business in the Hyderabad Municipal Ward Numbers (old): 6-3-600 to 6-3-1000 in 6-3, and having principal source of income other than salary or pension.
	Income Tax Officer, Ward-6(2), I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425493	All persons other than companies residing or having principal place of business in the Hyderabad Municipal Ward Numbers (old): 7-1-001 to 7-1-800 in 7-1, 8-4, and having principal source of income other than salary or pension.
	Income Tax Officer, Ward-6(3), I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425415	All persons other than companies residing or having principal place of business in the Hyderabad Municipal Ward Numbers (old): 7-1-801 onwards in 7, 6-3-1001 onwards in Municipal Ward No.6, and having principal source of income other than salary or pension.
	Income Tax Officer, Ward-6(4), I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425429	All persons other than companies residing or having principal place of business in the Hyderabad Municipal Ward Numbers (old): 8-3 in the colonies / areas of Nagarjuna Colony, Sri Krishna Nagar, Srinagar Colony, Kamalapuri Colony, Yousufguda, and having principal source of income other than salary or pension.
	Income Tax Officer, Ward-6(5), I.T. Towers, A.C. Guards, Hyderabad-500004.	All persons other than companies residing or having principal place of business in the Hyderabad Municipal Ward Numbers (old): 8-3 in the colonies / areas of Yellareddyguda, Vengalraonagar, Madhuranagar, Venkatagiri Colony, A.G. Colony, Siddhartha Nagar, Rajeevnagar, Kalyan Nagar, Erragadda, and having principal source of income other than salary or pension.

Addl./Joint CIT, Range-10, I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425399	ACIT, Circle-10(1), I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425400	All persons other than companies residing or having principal place of business in Secunderabad Municipal Ward Numbers (old): 1 to 11, Secunderabad Cantonment, and having principal source of income other than salary or pension.
	Income Tax Officer, Ward-10(1), I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425396	All persons other than companies residing or having principal place of business in the Secunderabad Municipal Ward Numbers (old): 1, 2, Bowenpally area of Secunderabad Cantonment, and having principal source of income other than salary or pension.
	Income Tax Officer, Ward-10(2), I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425401	All persons other than companies residing or having principal place of business in the Secunderabad Municipal Ward Number (old): 3, Secunderabad Cantonment [excluding areas of Bowenpally, Mahendra Hills, Marredpally(without Municipal Numbers)], and having principal source of income other than salary or pension.
	Income Tax Officer, Ward-10(3), I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425375	All persons other than companies residing or having principal place of business in the Secunderabad Municipal Ward Numbers (old) : 4, 5, and having principal source of income other than salary or pension.
	Income Tax Officer, Ward-10(4), I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425603	All persons other than companies residing or having principal place of business in the Secunderabad Municipal Ward Numbers (old): 6 to 8, and having principal source of income other than salary or pension.
	Income Tax Officer, Ward-10(5), I.T. Towers, A.C. Guards, Hyderabad-500004.	All persons other than companies residing or having principal place of business in the Secunderabad Municipal Ward Numbers (old): 9 to 11, areas of Mahendra Hills, Marredpally(without Municipal Numbers) of Secunderabad Cantonment, and having principal source of income other than salary or pension.

<p style="text-align: center;">Addl./Joint CIT, Range-14, I.T. Towers, A.C. Guards, Hyderabad-500004.</p>	<p style="text-align: center;">ACIT, Circle-14(1), I.T. Towers, A.C. Guards, Hyderabad-500004.</p>	<p>(i) All persons other than companies residing or having principal place of business in the Hyderabad Municipal Ward Numbers (old): 6-1, 6-2, 6-3-1 to 6-3-599, 8-1, 8-2, 9, and having principal source of income other than salary or pension.</p> <p>(ii) All persons residing or having registered office or principal place of business in the districts of Hyderabad, Ranga Reddy, whose principal source of income is from any activity associated with movies, all types of films, television media, dramatics, performing arts, entertainment industry (including audio or video production, distribution, display, software support, infrastructural support or technical support to the industry), stage shows, operation of cable and radio network, ownership and/or operation of motion picture studios, cinema halls and theatres, and also including cases of artists connected with the aforesaid fields, including video, radio and disc jockeys.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred in item (ii) of above.</p>
	<p style="text-align: center;">Income Tax Officer, Ward-14(1), I.T. Towers, A.C. Guards, Hyderabad-500004.</p>	<p>All persons other than companies residing or having principal place of business in JubileeHills area of Hyderabad Municipal Ward Number (old): 8-2, and having principal source of income other than salary or pension.</p>
	<p style="text-align: center;">Income Tax Officer, Ward-14(2), I.T. Towers, A.C. Guards, Hyderabad-500004.</p>	<p>All persons other than companies residing or having principal place of business in Banjara Hills area of Hyderabad Municipal Ward Number (old): 8-2 except Road No. 12 of Banjara Hills, and having principal source of income other than salary or pension.</p>
	<p style="text-align: center;">Income Tax Officer, Ward-14(3), I.T. Towers, A.C. Guards, Hyderabad-500004.</p>	<p>All persons other than companies residing or having principal place of business in the Hyderabad Municipal Ward Numbers (old): 6-1, 6-2, 6-3-300 to 6-3-599, and having principal source of income other than salary or pension.</p>
	<p style="text-align: center;">Income Tax Officer, Ward-14(4), I.T. Towers, A.C. Guards, Hyderabad-500004.</p>	<p>All persons other than companies residing or having principal place of business in the Hyderabad Municipal Ward Numbers (old): 6-3-1 to 6-3-299, 8-1, and having principal source of income other than salary or pension.</p>

	<p>Income Tax Officer, Ward-14(5), I.T. Towers, A.C. Guards, Hyderabad-500004.</p>	<p>(i) All persons other than companies residing or having principal place of business in Hyderabad Municipal Ward Number (old): 9, area of Road No. 12 of Banjara Hills in 8-2, and having principal source of income other than salary or pension.</p> <p>(ii) All persons residing or having registered office or principal place of business in the districts of Hyderabad, Ranga Reddy, whose principal source of income is from any activity associated with movies, all types of films, television media, dramatics, performing arts, entertainment industry (including audio or video production, distribution, display, software support, infrastructural support or technical support to the industry), stage shows, operation of cable and radio network, ownership and/or operation of motion picture studios, cinema halls and theatres, and also including cases of artists connected with the aforesaid fields, including video, radio and disc jockeys.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred in item (ii) of above.</p>
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<p>Pr. CIT Charge: Pr. CIT-7, I.T. Towers, A.C. Guards, Hyderabad-500004.</p>		
<p>Addl./Joint CIT, Range-9, I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425353</p>	<p>ACIT, Circle-9(1), I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425495</p>	<p>All persons other than companies residing or having principal place of business in the Hyderabad Municipal Ward Numbers (old): 16, 17, 18, 20, 22, 23, Mandals of Saroornagar, Hayath Nagar, Ibrahimpatnam, Yacharam, Kandukur, Manchal of Ranga Reddy District, and having principal source of income other than salary or pension.</p>
	<p>Income Tax Officer, Ward-9(1), I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425380</p>	<p>All persons other than companies residing or having principal place of business in the Hyderabad Municipal Ward Numbers (old): 16 (except Azampura area), Hayath Nagar Mandal of Ranga Reddy District, and having principal source of income other than salary or pension.</p>
	<p>Income Tax Officer, Ward-9(2), I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425384</p>	<p>All persons other than companies residing or having principal place of business in n the Hyderabad Municipal Ward Numbers (old): 17, 18, 20, 22, 23, IbrahimpatnamMandal of Ranga Reddy District, and having principal source of income other than salary or pension.</p>

	<p>Income Tax Officer, Ward-9(3), I.T. Towers, A.C. Guards, Hyderabad-500004. Ph: 040-23425379</p>	<p>All persons other than companies residing or having principal place of business in SaroornagarMandal of Ranga Reddy District other than such areas referred at items (i)(a), (i)(b), (i)(c) in respect of Income Tax Officer, Ward-9(4) &amp; items (i)(a), (i)(b) in respect of Income Tax Officer, Ward-9(5), Hyderabad, YacharamMandalof Ranga Reddy District, and having principal source of income other than salary or pension.</p>
	<p>Income Tax Officer, Ward-9(4), I.T. Towers, A.C. Guards, Hyderabad-500004.</p>	<p>(i) All persons other than companies residing or having principal place of business in :</p> <p>(a)SaroornagarMandal of Ranga Reddy District comprising the following colonies:</p> <p>(1) Laxmi Nagar (2) SBI Colony (3) Vijayapuri Colony (4) Kalki Nagar (5) Indira Nagar (6) Telephone Colony (7) Sowbhagyapuram (8) R.K. Puram (9) HUDA Colony (10) Kranthi Nagar (11) HUDA Individual Colony (12) Sai Krishna Nagar (13) Alkapuri Colony (14) Yadava Nagar (15) Margadarshi Colony (16) Green Hills Colony (17) Haripuri Colony (18) J.P. Garden (19) Dwaraka Nagar (20) Vasavi Colony (21) Doctors Colony (22) Srinivasa Colony (23) Venkateswara Colony (24) Siri Nagar (25) New Haripuri Colony (26) Vasthu Colony (27) Sivapuri Colony (28) Cherukuthota Colony (29)VenkataSai Colony (30) Saroornagar old village (31) Vikas Nagar (32) Narasimhapuri Colony (33) Haripuri Colony (34) Sri Krishna Nagar (35) Zinkalabawi (36) Syed Galli (37) HUDA Complex.</p> <p>(b) Gaddiannaram locality of Saroornagarmandal of Ranga Reddy district comprising of the following colonies:</p> <p>(1) Prabhat Nagar (2) Sai Nagar (3) Hanuman Nagar (4) Vikas Nagar (5) Durga Nagar (6) Bhavani Nagar (7) Madhurapuri (8) Gowtham Nagar (9) Mythri Nagar (10) Lalitha Nagar (11) Shanthi Nagar (12) Patel Nagar (13) New Gaddiannaram (14) Sahithi Nagar (15) Pragathi Nagar (16) P&amp;T Colony (17) Kodandarama Nagar Colony (18) Sri Krishna Nagar Colony (19) Sri Nagar (20)</p>

		<p>Kamala Nagar (21) Vivekananda Nagar (22) Syndicate Bank Colony (23) Saraswathi Nagar (24) Mahalaxmi Nagar (25) Thyagaraja Nagar (26) Uday Nagar (27) Krishnaveni Nagar.</p> <p>(c) P&amp;T Colony (Part of L.B. Nagar Municipality) of Saroornagarmandal of Ranga Reddy district, and having principal source of income other than salary or pension.</p>
	<p>Income Tax Officer, Ward-9(5), I.T. Towers, A.C. Guards, Hyderabad-500004.</p>	<p>(i) All persons other than companies residing or having principal place of business in:</p> <p>(a) Champapet area (part of LB Nagar Municipality) of Sarornagarmandal of Ranga Reddy District.</p> <p>(b) Karmanghat area (part of LB Nagar Municipality) of Sarornagarmandal of Ranga Reddy District.</p> <p>(c) Azampura area of Hyderabad Municipal Ward(old) No.16 (d) KandukurMandal of Ranga Reddy District (e) ManchalMandal of Ranga Reddy District,</p> <p>and having principal source of income other than salary or pension. APR-W-59-8</p>

<p>Addl./Joint CIT, Range-15, I.T. Towers, A.C. Guards, Hyderabad-500004.</p>	<p>ACIT, Circle-15(1), I.T. Towers, A.C. Guards, Hyderabad-500004.</p>	<p>(i) All persons other than companies residing or having principal place of business in the Secunderabad Municipal Ward Number (old) : 12, Mandals of Shamirpet, Keesara, Ghatkesar, Uppal, Malkajgiri of Ranga Reddy District, and having principal source of income other than salary or pension.</p> <p>(ii) All persons other than companies residing or having principal place of business in the Mandals of Siddipet, Gajwel, Wargal, Nanganoor, Jagdevpur, Kondapak, Mulugu, ChinnaKodoor, Dubbak, Mirdoddi, Doulatabad, Toopran, Chegunta, Shankarampet (Chinna), Ramayampet of Medak District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(iii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (ii) above.</p> <p>(iv) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (iii) above.</p>
	<p>Income Tax Officer, Ward-15(1), I.T. Towers, A.C. Guards, Hyderabad-500004.</p>	<p>All persons other than companies residing or having principal place of business in the areas of Malkajgiri, Sainikpuri, Defence Colony, G.K Colony, Annajiguda, Lothukunta, Moulali, Nerredment, Venkatapuram, Alwal, Yapral, of MalkajgiriMandal of Ranga Reddy District, and having principal source of income other than salary or pension.</p>
	<p>Income Tax Officer, Ward-15(2), I.T. Towers, A.C. Guards, Hyderabad-500004.</p>	<p>All persons other than companies residing or having principal place of business in the areas of Nacharam, Ramanthapur, Mallapur, Habsiguda, Nagole, Bandlaguda, Uppal, Boduppall of UppalMandal of Ranga Reddy District, and having principal source of income other than salary or pension.</p>
	<p>Income Tax Officer, Ward-15(3), I.T. Towers, A.C. Guards, Hyderabad-500004.</p>	<p>All persons other than companies residing or having principal place of business in Secunderabad Municipal Ward No (old): 12, and having principal source of income other than salary or pension.</p>

	<p>Income Tax Officer, Ward-15(4), I.T. Towers, A.C. Guards, Hyderabad-500004.</p>	<p>All persons other than companies residing or having principal place of business in the Mandals of Cherlapally, Ghatkesar, areas of Annojiguddi, Kapra, ECIL, Dr. A.S. Rao Nagar, Kushaiguda, Nagaram of KeesaraMandal, areas of Cherial, Nampally of Shameerpet of Ranga Reddy District, and having principal source of income other than salary or pension.</p>
	<p>Income Tax Officer, Ward-1, Siddipet, 8-1-22, Allauddin Complex, Subhash Road, Siddipet-502103. Ph:08457-224326</p>	<p>(i) All persons other than companies residing or having principal place of business in the Mandals of Siddipet, Gajwel, Wargal, Nanganoor, Jagdevpur, Kondapak, Mulugu, ChinnaKoodoor, Dubbak, Mirdoddi, Doulatabad, Toopran, Chegunta, Shankarampet (Chinna), Ramayampet of Medak district, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
<p>Addl./Joint CIT, Khammam Range, Aayakar Bhavan, Rajeev Gunt, Near Kinnerasani Theatre, Khammam-507001. Ph: 08742-243581</p>	<p>ACIT, Circle-1, Khammam, Aayakar Bhavan, Rajeev Gunt, Near Kinnerasani Theatre, Khammam-507001. Ph: 08742-246625</p>	<p>(i) All persons other than companies residing or having principal place of business in Khammam District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the territorial jurisdictionreferred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>

	<p>Income Tax Officer, Ward-1, Khammam, Aayakar Bhavan, Rajeev Gunt, Near Kinnerasani Theatre, Khammam-507001. Ph: 08742-234404</p>	<p>(i) All persons other than companies residing or having principal place of business in the areas falling on the Western side of the railway track of Khammam Town covering door numbers starting with any of the numerals 1, 2, 3, 4, Mandals of Khammam Rural, Tirumalayapalem, Kusumanchi, Mudigonda, Nelakondapalli, Chintakani, Bonakalu of Khammam District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
	<p>Income Tax Officer, Ward-2, Khammam, Aayakar Bhavan, Rajeev Gunt, Near Kinnerasani Theatre, Khammam-507001. Ph: 08742-234405</p>	<p>(i) All persons other than companies residing or having principal place of business in the areas falling on the Eastern side of railway track of Khammam Town covering door numbers starting with any of the numerals 5, 6, 7, 8, 9, 10, 11, 12, excluding the areas having the door numbers assigned to ITO, Ward-3, Khammam, Mandals of Konijerla, Madhira, Yerrupalem, Khammam Urban(excluding DhamsalapuramPanchayat) of Khammam District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>

<p>Income Tax Officer, Ward-3, Khammam, Aayakar Bhavan, Rajeev Gunt, Near Kinnerasani Theatre, Khammam-507001.</p>	<p>(i) All persons other than companies residing or having principal place of business in the areas of Khammam Town covering door numbers starting with numerals 5-1, 5-2, 5-3, 6-1, 6-2, 6-3, 7-2, 7-3, 7-4, 7-5, 8-1, 8-2, 8-3, 8-4, 8-5, 8-6, 8-9, 9-9, 9-10 (covering areas of B.K. Road, Nizampet, Ricob Bazar, Medar Bazar, Sukravarapet, Raj dharwaja, Khilla, Cheruvu Bazar, Jammibanda, Mutyalammagudi Centre, Church compound, Shanti Nagar, SuggalavariThota, Mustafa Nagar, Bonakalu Road), DhamsalapuramPanchayat of Khammam Urban Mandal, Mandals of Sattupalli, Vemsuru, Penuballi, Kalluru, Tallada, Wyra, Aswaraopet, Dammapeta of Khammam District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
<p>Income Tax Officer, Ward-1, Kothagudem, M G Road, Near Ganesh Temple, Kothagudem- 507101. Ph: 08744-249977</p>	<p>(i) All persons other than companies residing or having principal place of business on the left side of main road towards Bhadrachalam Road of Kothagudem Town covering the Municipal Ward numbers 5, 9 to 13, 21 to 28, Mandals of Palvoncha, Julurupadu, Enkoor, Chandrugonda, Manuguru, Aswapuram, Pinapaka, Gundala, Tekulapalli, Yellandu, Singareni, Kamepalli, Garla, Bayyaram, Kothagudem of Khammam District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item</p>

		<p>(i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
	<p>Income Tax Officer, Ward-2, Kothagudem, M G Road, Near Ganesh Temple, Kothagudem- 507101. Ph: 08744-249976</p>	<p>(i) All persons other than companies residing or having principal place of business in the right side of main road towards Bhadrachalam Road of Kothagudem Town covering Municipal Ward numbers 1 to 4, 6 to 8, 14 to 20, 29 to 33, Bhadrachalam village, Mandals of Burgumpadu, Mulkalapalli, Wazedu, Cherla, Venkatapuram, Dummugudem of Khammam District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>

CCIT: CCIT, Vijayawada, SVR Plaza, VP Siddhardha Public School, Moghalraj Puram, Vijayawada.

Pr. CIT Charge: Pr. CIT, Vijayawada, SVR Plaza, VP Siddhardha Public School, Moghalraj Puram, Vijayawada. Ph: 0866-2478481

<p>Addl./Joint CIT, Range-1, Vijayawada, CR Buildings, M G Road, Vijayawada-520002. Ph: 0866-2572755</p>	<p>ACIT, Circle-1(1), Vijayawada, CR Buildings, M G Road, Vijayawada- 520002. Ph: 0866-2571204</p>	<p>(i) All persons other than companies residing or having principal place of business in the Vijayawada Municipal Ward Nos. 1 to 13, 75, 76, Areas of Gollapudi, Rayanapadu, Pydurupadu, Kotturu, Tadepalli, Vemavaram, Shabad, Jakkampudi, Ambapuram, Pynnavaram, Pathapadu falling under Vijayawada Rural Mandal, Mandals of Ibrahimpatnam, Chandrapadu, Penuganchiprolu, Kanchikacherla, Nandigama, Veerulapadu, G Konduru, Vatsavai, Jaggaiahpet, Gudivada, Mudinepalli, Mandavalli, Kaikaluru, Kalidindi, Gudlavalleru, Kruthivenu, Bantumilli, Nandivada, Pamarru, Pedaparupudi, Vuyyuru, Pamidimukkala, Thotlavalluru, Ungutur, Bapulapadu of Krishna District, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p> <p>(iv) Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial limits of Vijayawada Municipal Corporation whose principal source of income is salary or pension from State Government, State Government undertakings, Local Authorities, all Banks, all Educational Institutions.</p> <p>(v) Persons being individuals deriving income from sources other than income from business or profession and residing within Areas of Gollapudi, Rayanapadu, Pydurupadu, Kotturu, Tadepalli, Vemavaram, Shabad, Jakkampudi, Ambapuram, Pynnavaram, Pathapadu falling under Vijayawada</p>
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	<p>Income Tax Officer, Ward-1(1), Vijayawada, CR Buildings, M G Road, Vijayawada-520002. Ph: 0866-2578711</p>	<p>(i) All persons other than companies residing or having principal place of business in Vijayawada Municipal Ward Nos.10, 11, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p> <p>(iv) Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial limits of Vijayawada Municipal Corporation, whose principal source of income is salary or pension from State Government Departments (excluding Educational Institutions), State Government Undertakings (excluding Banks), Local Authorities.</p>

	<p>Income Tax Officer, Ward-1(2), Vijayawada, CR Buildings, M G Road, Vijayawada-520002. Ph: 0866-2578712</p>	<p>(i) All persons other than companies residing or having principal place of business in Vijayawada Municipal Ward Nos.1 to 8, 12, 13, 75, 76, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p> <p>(iv) Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial limits of Vijayawada Municipal Corporation, whose principal source of income is salary or pension from all Banks.</p>
	<p>Income Tax Officer, Ward-1(3), Vijayawada, CR Buildings, M G Road, Vijayawada-520002. Ph: 0866-2578713</p>	<p>(i) All persons other than companies residing or having principal place of business in the Vijayawada Municipal Ward No.9, Areas of Gollapudi, Rayanapadu, Pydurupadu, Kotturu, Tadepalli, Vemavaram, Shabad, Jakkampudi, Ambapuram, Pynnavaram, Pathapadu falling under Vijayawada Rural Mandal, Mandals of Ibrahimpatnam, Chandrlapadu, Penuganchiprolu, Kanchikacherla, Nandigama, Veerulapadu, G Konduru, Vatsavai, Jaggaiahpet of Krishna District, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p>

		<p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p> <p>(iv) Persons being individuals deriving income from sources other than income from business or profession, residing within:</p> <p>(a) the mandals referred to in item (i) above, whose principal source of income is salary or pension; or</p> <p>(b) the Vijayawada Municipal Corporation limits, whose principal source of income is salary or pension from all Educational Institutions.</p>
	<p>Income Tax Officer, Ward-1, Gudiwada, Aayakar Bhavan, Opp: Bhaskar Talkies, Gudiwada- 521301.Ph: 08674-245332</p>	<p>(i) All persons residing or having Registered Office or principal place of business in Gudivada Town, Gudivada Rural Mandal, whose names begin with any of the alphabets from 'A' to 'L', 'S', Mandals of Mudinepalli, Mandavalli, Kaikaluru, Kalidindi, Gudlavalleru, Kruthivenu, Bantumilli of Krishna District, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (i) above.</p> <p>(iv) Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial jurisdiction of ITOs, Ward-1, Ward-2, Gudivada, whose principal source of income is salary or pension from organizations / establishments / institutions / companies of the private sector (excluding Banks), all Educational institutions.</p>

	<p>Income Tax Officer, Ward-2, Gudiwada, Aayakar Bhavan, Opp: Bhaskar Talkies, Gudiwada- 521301.Ph: 08674-240488</p>	<p>(i) All persons residing or having Registered Office or principal place of business in Gudivada Town, Gudivada Rural Mandal, whose names begin with any of the alphabets from 'M' to 'Z' except 'S', Mandals of Nandivada, Pamarru, Pedaparupudi, Vuyyuru, Pamidimukkala, Thotlavalluru, Ungutur, Bapulapadu of Krishna District, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (i) above.</p> <p>(iv) Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial jurisdiction of ITOs, Ward-1, Ward-2, Gudivada, whose principal source of income is salary or pension from all Banks, State Government Departments(excluding Educational Institutions), State Government undertakings, Central Government Departments, Central Government undertakings, Local authorities, Autonomous bodies.</p>
<p>Addl./Joint CIT, Range-2, Vijayawada, CR Buildings, M G Road, Vijayawada-520002. Ph: 0866-2577129</p>	<p>ACIT, Circle-2(1), Vijayawada, CR Buildings, M G Road, Vijayawada- 520002. Ph: 0866-2572282</p>	<p>(i) All persons other than companies residing or having principal place of business in the Vijayawada Municipal Ward Nos. 27(comprising Prakasam Road, Sivalayam Street, Atta Rattaiah Street, MuddaSubbaiah Street, Peddibhotlavari Street, Congress Office Road, J.D.Hospital Road), 29 to 32, 33(comprising areas of Sitarampuram, Srinivasa Rao Street, Netaji Tutorial Road, Boyapativari street, BoyapatiMadhavarao street, Kadiyalavari Street, ChalasaniKrishnaiah street, BellamSobhanadri Street, Chalamaiah street, which fall on the right side of Eluru Road), 35 to 41, areas comprised in</p>

Municipal Ward Nos. 45, 46, 47 which fall on the right hand side of Eluru Road proceeding towards Ramavarappadu Junction, 48 to 53, 54 (comprising Bharathi Nagar, Service Road to NH-5, Gurunanak Nagar Road, CTO Colony, Subbarao Colony, Kanakadurga Gazetted Officers Colony, Srinagar Colony, Stella College Area upto left side of MG Road and excluding areas of Currency Nagar, Srinivasa Nagar Bank Colony, Autonagar area, JRD Tata Industrial Estate), 55 to 74, Machilipatnam Town, Area of Penamaluru in Vijayawada Rural Mandal, Mandals of Pedana, Avanigadda, Nagayalanka, Gudur, Challapalli, Mopidevi, Ghantasala, Movva, Kankipadu of Krishna District, and having principal source of income other than salary or pension.

(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.

(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.

(iv) Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial limits of Vijayawada Municipal Corporation whose principal source of income is salary or pension from Central Government Departments, Central Government undertakings (excluding Banks, UTI, Insurance Companies), Autonomous bodies.

(v) Persons being individuals deriving income from sources other than income from business or profession and residing within Machilipatnam Town, Area of Penamaluru in Vijayawada Rural Mandal, Mandals of Pedana, Avanigadda, Nagayalanka, Gudur, Challapalli, Mopidevi, Ghantasala, Movva, Kankipadu of Krishna District, whose principal source of income is salary or pension.

Income Tax Officer, Ward-2(1),  
Vijayawada, CR Buildings,  
M G Road, Vijayawada-520002.  
Ph: 0866-2578221

(i) All persons other than companies residing or principal place of business in the covering the area from Police Control Room to Dornakal Road covering right side areas of Eluru Road consisting of Vijayawada Municipal wards Nos. 27 (comprising Prakasam Road, Sivalayam Street, Atta Rattaiah Street, MuddaSubbaiah Street, Peddibhotlavari Street, Congress Office Road, J.D.Hospital Road), 29(comprising SeshadriSastry Street, Rammandiram Street, Venkateswara Rao Street, Kodandarami Reddy Street, Cherukupallivari Street, Ramachandra Rao Street, Vishnuvardhana Rao Street, Durgaiyah Street, Kaleswara Rao Road, Prakasam Road, Gopalareddy Road uptoDornakal Road, Alibaigh Street, Sivalayam Street, Rajagopalachari Street, Besent Road, Museum Road, Vijaya Talkies Road upto western side of the Dornakal Road till left side of MG Road), and having principal source of income other than salary or pension.

(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.

(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.

(iv) Persons being individuals deriving income from sources other than income from business or profession and residing within the Vijayawada Municipal Corporation, whose principal source of income is salary or pension from Central Government Departments (except South Central Railways), Central Government Undertakings (excluding Banks, UTI, Insurance Companies), Autonomous bodies.

Income Tax Officer, Ward-2(2),  
Vijayawada, CR Buildings,  
M G Road, Vijayawada-520002.  
Ph: 0866-2578222

(i) All persons other than companies residing or principal place of business in the Vijayawada Municipal Ward Nos. 29 (comprising areas of Kosararaju Ramachandra Rao street, Tadepalli Vari street, Boyapativari street, Dasarivari Street, N. Subba Rao Hospital Street, Tobacco Barren Street, Govindarajunaidu Street, Venkataratnam Street, Goparaju Ramchandra Rao Street, Jagadamvari Street, Vemurivari Street, Suryanarayana Street, Kovelamudivari Street), 32, 33 (comprising areas of Sitampuram, Srinivasa Rao Street, Netaji Tutorial Road, Boyapativari street, Boyapati Madhavarao street, Kadiyalavari Street, Chalasani Krishnaiah street, Bellam Sobhanadri Street, Chalamaiah street), 35 to 41, 61, and having principal source of income other than Salary or pension.

(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.

(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.

(iv) Persons being individuals deriving income from sources other than income from business or profession and residing within the Vijayawada Municipal Corporation, whose principal source of income is salary or pension from South-Central Railways and having any of the alphabets from 'A' to 'Q' as the first letter of their Surname.

	<p>Income Tax Officer, Ward-2(3), Vijayawada, CR Buildings, M G Road, Vijayawada-520002. Ph: 0866-2578223</p>	<p>(i) All persons other than companies residing or principal place of business in the Vijayawada Municipal Ward Nos. 30, 31, areas comprised in Municipal Ward Nos. 45, 46, 47 which fall on the right hand side of Eluru Road proceeding towards Ramavarappadu Junction, 48 to 53, 54(comprising Bharathi Nagar, Service Road to NH-5, Gurunanak Nagar Road, CTO Colony, Subbarao Colony, KanakadurgaGazettedOfficers Colony, Srinagar Colony, Stella College Area upto left side of MG Road and excluding areas of Currency nagar and Srinivasa Nagar Bank Colony), 55 to 60, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p> <p>(iv) Persons being individuals deriving income from sources other than income from business or profession and residing within the Vijayawada Municipal Corporation, whose principal source of income is salary or pension from South-Central Railways and having any of the alphabets 'R', 'S', as the first letter of their Surname.</p>
	<p>Income Tax Officer, Ward-2(4), Vijayawada, CR Buildings, M G Road, Vijayawada-520002. Ph: 0866-2578224</p>	<p>(i) All persons other than companies residing or principal place of business in the Vijayawada Municipal Ward Nos. 62 to 74, Area of Penamaluru in Vijayawada Rural Mandal, KankipaduMandal of Krishna District, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item</p>

		<p>(i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p> <p>(iv) Persons being individuals deriving income from sources other than income from business or profession, residing within:</p> <p>(a) the mandal referred to in item (i) above, whose principal source of income is salary or pension; or</p> <p>(b) the Vijayawada Municipal Corporation limits, whose principal source of income is salary or pension from South-Central Railways and having any of the alphabets from 'T' to 'Z' as the first letter of their Surname.</p>
	<p>Income Tax Officer, Ward-1, Machilipatnam, 20/226&amp;227, Paraspeta, Machilipatnam- 521001. Ph: 08672-252020</p>	<p>(i) All persons other than companies residing or principal place of business in Machilipatnam Town, mandals of Pedana, Avanigadda, Nagayalanka, Gudur, Challapalli, Mopidevi, Ghantasala, Movva of Krishna District, and having principal source of income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>

<p>Addl. CIT, Range-3, Vijayawada, CR Buildings, M G Road, Vijayawada-520002.</p>	<p>ACIT, Circle-3(1), Vijayawada, CR Buildings, M G Road, Vijayawada- 520002.</p>	<p>(i) All persons other than companies residing or having principal place of business in the Vijayawada Municipal Ward Nos. 14 to 26, 27 (otherthan the areas of Prakasam Road, Sivalayam Street, Atta Rattaiah Street, MuddaSubbaiah Street, Peddibhotlavari Street, Congress Office Road, J.D.Hospital Road), 28, 33 (otherthan the areas of Sitarampuram, Srinivasa Rao Street, Netaji Tutorial Road, Boyapativari street, BoyapatiMadhavarao street, Kadiyalavari Street, ChalasaniKrishnaiah street, BellamSobhanadri Street, Chalamaiah street), 34, 42 to 44, areas comprised in Municipal Ward Nos. 45, 46, 47 which fall on the left hand side of Eluru Road proceeding towards Ramavarappadu Junction, Municipal Ward No. 54(comprising areas of Currency Nagar, Srinivasa Nagar Bank Colony,Autonagar area, JRD Tata Industrial Estate), 77, 78, Areas of Ramavarappadu, Prasadampadu, GaniAtkuru, Nidamanuru, Enikepadu,Gudavalli, Nunna falling in Vijayawada RuralMandal, Mandals of Gannavaram, Agiripallii, Nuzvid, Musunuru,Mylavaram, Reddigudem, A. Konduru, Gampalagudem, Tiruvur, Chatrai, Vissannapet of Krishna District, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p> <p>(iv) Persons being individuals deriving income from sources other than income from business or profession and residing within the Vijayawada Municipal Corporation, whose principal source of income is from salary or pension from UTI, Insurance companies, organizations / establishments / institutions / companies of the private sector excluding private banks educational institutions.</p>
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		<p>(v) Persons being individuals deriving income from sources other than income from business or profession and residing within Areas of Ramavarappadu, Prasadampadu, GaniAtkuru, Nidamanuru, Enikepadu, Gudavalli, Nunna falling in Vijayawada RuralMandal, Mandals of Gannavaram, Agiripallii, Nuzvid, Musunuru, Mylavaram, Reddigudem, A. Konduru, Gampalagudem, Tiruvur, Chatrai, Vissannapet of Krishna District, whose principal source of income is salary or pension.</p>
	<p>Income Tax Officer, Ward-3(1), Vijayawada, CR Buildings, M G Road, Vijayawada-520002.</p>	<p>(i) All persons other than companies residing or having principal place of business in the Vijayawada Municipal Ward Nos. 14, 15, 16, 17, 24, 25, 26, 27 (other than the areas of Prakasam Road, Sivalayam Street, Atta Rattaiah Street, MuddaSubbaiah Street, Peddibhotlavari Street, Congress Office Road, J.D.Hospital Road), 33 (other than the areas of Sitarampuram, Srinivasa Rao Street, Netaji Tutorial Road, Boyapativari street, BoyapatiMadhavarao street, Kadiyalavari Street, ChalasaniKrishnaiah street, BellamSobhanadri Street, Chalamaiah street), 34, 28, covering areas of Northern side of the Police Control Room, left side of Eluru Road upto southern side of BRTS Road, areas of Gandhinagar, Hanumanpet, Durgapuram, Sitharampuram, Chuttugunta, Maruthinagar, Machavaram upto Gunadala, Padavalarevu, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p> <p>(iv) Persons being individuals deriving income from sources other than income from business or profession and residing within the Vijayawada Municipal Corporation, whose principal source of income is salary or pension from organizations / establishments / institutions / companies of the private</p>

		sector excluding private banks and educational institutions, and having any of the alphabets from 'A' to 'Q' as the first letter of their Surname.
	Income Tax Officer, Ward-3(2), Vijayawada, CR Buildings, M G Road, Vijayawada-520002.	<p>(i) All persons other than companies residing or having principal place of business in the Vijayawada Municipal Ward Nos. 18 to 23, 42, 43, 77, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p> <p>(iv) Persons being individuals deriving income from sources other than income from business or profession and residing within the Vijayawada Municipal Corporation, whose principal source of income is salary or pension from organizations / establishments / institutions / companies of the private sector excluding private banks and educational institutions, and having any of the alphabets from 'T' to 'Z' as the first letter of their Surname.</p>
	Income Tax Officer, Ward-3(3), Vijayawada, CR Buildings, M G Road, Vijayawada-520002.	<p>(i) All persons other than companies residing or having principal place of business in the Vijayawada Municipal Ward Nos. 44, areas comprised in Municipal Ward Nos. 45, 46, 47 which fall on the left hand side of Eluru Road proceeding towards Ramavarappadu Junction, Municipal Ward No.54(comprising areas of Currency Nagar, Srinivasa Nagar Bank Colony), and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or</p>

		<p>secretary in the companies referred to in item (ii) above.</p> <p>(iv) Persons being individuals deriving income from sources other than income from business or profession and residing within the Vijayawada Municipal Corporation, whose principal source of income is salary or pension from organizations / establishments / institutions / companies of the private sector excluding private banks and educational institutions, and having any of the alphabets 'R', 'S', as the first letter of their Surname.</p>
	<p>Income Tax Officer, Ward-3(4), Vijayawada, CR Buildings, M G Road, Vijayawada-520002.</p>	<p>(i) All persons other than companies residing or having principal place of business in Vijayawada Municipal Ward No. 54 (comprising Autonagar area, JRD Tata Industrial Estate), Areas of Ramavarappadu, Prasadampadu, GaniAtkuru, Nidamanuru, Enikepadu, Gudavalli falling in Vijayawada RuralMandal, mandals of Gannavaram, Agiripallii, Nuzvid, Musunuru of Krishna District, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p> <p>(iv) Persons being individuals deriving income from sources other than income from business or profession, residing within:</p> <p>(a) the mandals referred to in item (i) above, whose principal source of income is salary or pension; or</p> <p>(b) the Vijayawada Municipal Corporation limits, whose principal source of income is salary or pension from Unit Trust of India, Insurance companies.</p>
	<p>Income Tax Officer, Ward-3(5), Vijayawada, CR Buildings, M G Road, Vijayawada-520002.</p>	<p>(i) All persons other than companies residing or having principal place of business in the Vijayawada Municipal Ward No. 78, Nunna falling in</p>

		<p>Vijayawada RuralMandal, Mandals of Mylavaram, Reddigudem, A. Konduru, Gampalagudem, Tiruvur, Chatrai, Vissannapet of Krishna District, and having principal source of income otherthan salary or pension.(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above. (iv) Persons being individuals deriving income from sources other than income from business or profession, residing within the mandals referred to in item (i) above, whose principal source of income is salary or pension.</p>
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<p>Pr. CIT Charge: Pr. CIT, Guntur, Rajkamal Complex, Lakshmipuram Main Road, Guntur-522007. Ph: 0863-2351150</p>		
<p>Addl./Joint CIT, Range-1, Guntur, Rajkamal Complex, Lakshmipuram Main Road, Guntur- 522007. Ph: 0863- 2239849/2271927</p>	<p>ACIT, Circle-1(1), Guntur, Rajkamal Complex, Lakshmipuram Main Road, Guntur-522007. Ph: 0863- 2234776</p>	<p>(i) All persons other than companies residing or having principal place of business in the Guntur Municipal Ward Nos.(old) from 1 to 3, 25 to 50, Tenali town, Mandals of Achampet, Bellamkonda, Dachepalli, Krosuru, Machavaram, Pedakurapadu, Medikonduru, Pidgurualla, Rajupalem, Nakrekallu, Sattenapalli, Chebrolu, Chundururu, Amruthaluru, Cherukupalli, Nagaram, Nizampatnam, Repalle, Tenali Rural, Duggiralla, Kollipara, Vemuru, Kolluru, Bhattiprolu of Guntur district, and having principal source of income other than salary or pension. (ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the Guntur Municipal Ward Nos.(old) from 1 to 50, Mandals of Achampet, Bellamkonda, Dachepalli, Krosuru, Machavaram, Pedakurapadu, Medikonduru, Pidgurualla, Rajupalem, Nakrekallu, Sattenapalli, Guntur Rural (erstwhile mandal prior to issue of G.O.Ms.No.205, dated 12-07-2012), Chilakaluripet, Edlapadu, Nadendla, Pedakakani, Prathipadu, Vatticherukuru, Mangalagiri, Amaravathi, Thulluru, Tadikonda,</p>

Tadepalli of Guntur district, whose names begin with any of the alphabets from 'A' to 'K' .

(iii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in Tenali Town, Mandals of Chebrolu, Chunduru, Amruthaluru, Cherukupalli, Nagaram, Nizampatnam, Repalle, Tenali Rural, Duggiralla, Kollipara, Vemuru, Kolluru, Bhattiprolu of Guntur district.

(iv) All cases of individuals being managing director or director or manager or secretary in the companies referred to in items (ii), (iii) above.

(iv) Persons being individuals deriving income from sources other than income from business or profession, residing within:

(a) the Guntur Old Municipal Wards from 1 to 50, Mandals of Achampet, Bellamkonda, Dacheppalli, Krosuru, Machavaram, Pedakurapadu, Medikonduru, Piduguralla, Rajupalem, Nakrekallu, Sattenapalli, Guntur Rural (erstwhile mandal prior to issue of G.O.Ms.No.205, dated 12-07-2012), Chilakaluripet, Edlapadu, Nadendla, Prathipadu, Vatticherukuru, Pedakakani, Mangalagiri, Amaravathi, Thulluru, Tadikonda, Tadepalli of Guntur District, whose principal source of income is salary or pension from Central Government Departments, Central Government undertakings (excluding Banks), Autonomous bodies, organizations / establishments / institutions / companies of the private sector (excluding private banks).

(b) Tenali Town, Mandals of Chebrolu, Chunduru, Amruthaluru, Cherukupalli, Nagaram, Nizampatnam, Repalle, Tenali Rural, Duggiralla, Kollipara, Vemuru, Kolluru, Bhattiprolu of Guntur district., whose principal source of income is salary or pension.

Income Tax Officer, Ward-1(1),  
Guntur, Rajkamal Complex,  
Lakshmipuram Main Road,  
Guntur-522007. Ph: 0863-  
2263500

(i) All persons other than companies residing or having principal place of business in Guntur Municipal Wards (old) Nos. from 1 to 3, 30 to 33, 43, 44, 47 to 50, and having principal source of income other than salary or pension.

(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in Guntur Old Municipal Wards from 1 to 50, Mandals of Achampet, Bellamkonda, Dachepalli, Krosuru, Machavaram, Pedakurapadu, Medikonduru, Pidgurualla, Rajupalem, Nakrekallu, Sattenapalli, Guntur Rural (erstwhile mandal prior to issue of G.O.Ms.No.205, dated 12-07-2012), Chilakaluripet, Edlapadu, Nadendla, Pedakakani, Prathipadu, Vatticherukuru, Mangalagiri, Amaravathi, Thulluru, Tadikonda, Tadeipalli of Guntur District, whose names begin with any of the alphabets from 'A' to 'D'.

(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.

(iv) Persons being individuals deriving income from sources other than income from business or profession, residing within the Guntur Old Municipal Wards from 1 to 50, Mandals of Achampet, Bellamkonda, Dachepalli, Krosuru, Machavaram, Pedakurapadu, Medikonduru, Piduguralla, Rajupalem, Nakrekallu, Sattenapalli, Guntur Rural (erstwhile mandal prior to issue of G.O.Ms.No.205, dated 12-07-2012), Chilakaluripet, Edlapadu, Nadendla, Prathipadu, Vatticherukuru, Pedakakani, Mangalagiri, Amaravathi, Thulluru, Tadikonda, Tadeipalli of Guntur District, and whose principal source of income is salary or pension from Central Government Departments, Central Government undertakings, Autonomous bodies, excluding Banks, and having any of the alphabets from 'A' to 'Q' as 5<sup>th</sup> digit in their PAN or the first letter of their surname.

Income Tax Officer, Ward-1(2),  
Guntur, Rajkamal Complex,  
Lakshmipuram Main Road,  
Guntur-522007. Ph: 0863-  
2263501

(i) All persons other than companies residing or having principal place of business in Guntur Municipal Wards (old) Nos. from 34 to 42, 45, 46, and having principal source of income other than salary or pension.

(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in Guntur Old Municipal wards from 1 to 50, Mandals of Achampet, Bellamkonda, Dachehalli, Krosuru, Machavaram, Pedakurapadu, Medikonduru, Pidgurualla, Rajupalem, Nakrekallu, Sattenapalli, Guntur Rural (erstwhile mandal prior to issue of G.O.Ms.No.205, dated 12-07-2012), Chilakaluripet, Edlapadu, Nadendla, Pedakakani, Prathipadu, Vatticherukuru, Mangalagiri, Amaravathi, Thulluru, Tadikonda, Tadehalli of Guntur District, whose names begin with any of the alphabets from 'E' to 'I'.

(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.

(iv) Persons being individuals deriving income from sources other than income from business or profession, residing within the Guntur Old Municipal Wards from 1 to 50, Mandals of Achampet, Bellamkonda, Dachehalli, Krosuru, Machavaram, Pedakurapadu, Medikonduru, Piduguralla, Rajupalem, Nakrekallu, Sattenapalli, Guntur Rural (erstwhile mandal prior to issue of G.O.Ms.No.205, dated 12-07-2012), Chilakaluripet, Edlapadu, Nadendla, Prathipadu, Vatticherukuru, Pedakakani, Mangalagiri, Amaravathi, Thulluru, Tadikonda, Tadehalli of Guntur District, and whose principal source of income is salary or pension from organizations / establishments / institutions/ companies of the private sector excluding private banks.

Income Tax Officer, Ward-1(3),  
Guntur, Rajkamal Complex,  
Lakshmipuram Main Road,  
Guntur-522007.

- (i) All persons other than companies residing or having principal place of business in Guntur Municipal Wards (old) Nos. from 25 to 29, Mandals of Achampet, Bellamkonda, Dachepalli, Krosuru, Machavaram, Pedakurapadu, Medikonduru, Piduguralla, Rajupalem, Nakrekallu, Sattenapalli of Guntur District, and having principal source of income other than salary or pension.
- (ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in Guntur Old Municipal wards from 1 to 50 and revenue Mandals of Achampet, Bellamkonda, Dachepalli, Krosuru, Machavaram, Pedakurapadu, Medikonduru, Piduguralla, Rajupalem, Nakrekallu, Sattenapalli, Guntur Rural (erstwhile mandal prior to issue of G.O.Ms.No.205, dated 12-07-2012), Chilakaluripet, Edlapadu, Nadendla, Pedakakani, Prathipadu, Vatticherukuru, Mangalagiri, Amaravathi, Thulluru, Tadikonda, Tadeipalli of Guntur District, whose names begin with any of the alphabets 'J', 'K'.
- (iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.
- (iv) Persons being individuals deriving income from sources other than income from business or profession, residing within the Guntur Old Municipal Wards from 1 to 50, Mandals of Achampet, Bellamkonda, Dachepalli, Krosuru, Machavaram, Pedakurapadu, Medikonduru, Piduguralla, Rajupalem, Nakrekallu, Sattenapalli, Guntur Rural (erstwhile mandal prior to issue of G.O.Ms.No.205, dated 12-07-2012), Chilakaluripet, Edlapadu, Nadendla, Prathipadu, Vatticherukuru, Pedakakani, Mangalagiri, Amaravathi, Thulluru, Tadikonda, Tadeipalli of Guntur District, and whose principal source of income is salary or pension from Central Government Departments, Central Government undertakings, Autonomous bodies, excluding Banks, and having any of the alphabets from 'R' to 'Z' as 5<sup>th</sup> digit in their PAN or the first letter of their surname.

	<p>Income Tax Officer, Ward-1, Tenali, Pattabhi Road, Kothapet, Tenali-522201. Ph: 08644-228533</p>	<p>(i) All persons other than companies residing or having principal place of business in the areas on the southern side of Tenali Town dividing the main road from Burripalem Road to Guntur Road, Mandals of Chebrolu, Chunduru, Amruthaluru, Cherukupalli, Nagaram, Nizampatnam, Repalle of Guntur District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
	<p>Income Tax Officer, Ward-2, Tenali, Pattabhi Road, Kothapet, Tenali-522201. Ph: 08644-228566</p>	<p>(i) All persons other than companies residing or having principal place of business in the areas on the Northern side of Tenali Town dividing the main road from Burripalem Road to Guntur Road, Mandals of Tenali Rural, Duggiralla, Kollipara, Vemuru, Kolluru, Bhattiprolu of Guntur district, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
<p>Addl./Joint CIT, Range-2, Guntur, Rajkamal Complex, Lakshmipuram Main Road, Guntur- 522007. Ph: 0863- 2350120</p>	<p>ACIT, Circle-2(1), Guntur, Rajkamal Complex, Lakshmipuram Main Road, Guntur-522007. Ph: 0863- 2235901</p>	<p>(i) All persons other than companies residing or having principal place of business in Guntur Municipal Ward (old) Nos. 4 to 24, Mandals of Guntur Rural (erstwhile mandal prior to issue of G.O.Ms.No.205, dated 12-07-2012), Chilakaluripet, Edlapadu, Nadendla, Pedakakani, Prathipadu, Vatticherukuru, Mangalagiri, Amaravathi, Thulluru, Tadikonda, Tadepalii, Narasaraopet, Vinukonda, Macherla, Rentachintala, Rompicherla, Ipur, Karampudi, Gurajala,</p>

Durgi, Veldurthi, Mupalla, Bollapalli, Savalyapuram, Nujendla, Phirangipuram of Guntur District, and having principal source of income other than salary or pension.

(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the Guntur Municipal Ward Nos.(old) from 1 to 50, Mandals of Achampet, Bellamkonda, Dachepalli, Krosuru, Machavaram, Pedakurapadu, Medikonduru, Pidgurualla, Rajupalem, Nakrekallu, Sattenapalli, Guntur Rural (erstwhile mandal prior to issue of G.O.Ms.No.205, dated 12-07-2012), Chilakaluripet, Edlapadu, Nadendla, Pedakakani, Prathipadu, Vatticherukuru, Mangalagiri, Amaravathi, Thulluru, Tadikonda, Tadeipalli of Guntur district, whose names begin with any of the alphabets from 'L' to 'Z'.

(iii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in Narasaraopet Town, Mandals of Narsaraopet, Vinukonda, Rompicherla, Ipur, Bollapalli, Savalyapuram, Nujendla, Phirangipuram, Macherla, Rentachintala, Karampudi, Gurajala, Durgi, Veldurthi, Mupalla of Guntur district.

(iv) All cases of individuals being managing director or director or manager or secretary in the companies referred to in items (ii), (iii) above.

(v) Persons being individuals deriving income from sources other than income from business or profession, residing within:

(a) the Guntur Old Municipal Wards from 1 to 50, Mandals of Achampet, Bellamkonda, Dachepalli, Krosuru, Machavaram, Pedakurapadu, Medikonduru, Piduguralla, Rajupalem, Nakrekallu, Sattenapalli, Guntur Rural (erstwhile mandal prior to issue of G.O.Ms.No.205, dated 12-07-2012),

		<p>Chilakaluripet, Edlapadu, Nadendla, Prathipadu, Vatticherukuru, Pedakakani, Mangalagiri, Amaravathi, Thulluru, Tadikonda, Tadeipalli of Guntur District, whose principal source of income is salary or pension from State Government Departments, State Government undertakings, Local Authorities, all Banks.</p> <p>(b) Narasaraopet Municipal Ward Nos 1 to 34, Mandals of Narasaraopet, Vinukonda, Rompicherla, Ipur, Bollapalli, Savalyapuram, Nujendla, Phirangipuram, Macherla, Rentachintala, Karampudi, Gurajala, Durgi, Veldurthi, Mupalla of Guntur District, whose principal source of income is salary or pension.</p>
	<p>Income Tax Officer, Ward-2(1), Guntur, Rajkamal Complex, Lakshmipuram Main Road, Guntur-522007. Ph: 0863- 2331717</p>	<p>(i) All persons other than companies residing or having principal place of business in Guntur old Municipal ward Nos.6 (excluding Cobaltpet), 7 to 9, Mandals of Guntur Rural (erstwhile mandal prior to issue of G.O.Ms.No.205, dated 12-07-2012), Chilakaluripet, Edlapadu, Nadendla of Guntur District, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in Guntur Municipal wards (old) No. from 1 to 50, Mandals of Achampet, Bellamkonda, Dacheipalli, Krosuru, Machavaram, Pedakurapadu, Medikonduru, Pidgurualla, Rajupalem, Nakrekallu, Sattenapalli, Guntur Rural (erstwhile mandal prior to issue of G.O.Ms.No.205, dated 12-07-2012), Chilakaluripet, Edlapadu, Nadendla, Pedakakani, Prathipadu, Vatticherukuru, Mangalagiri, Amaravathi, Thulluru, Tadikonda, Tadeipalli of Guntur District, whose names begin with any of the alphabets 'R', 'S'.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>

		<p>(iv) Persons being individuals deriving income from sources other than income from business or profession, residing within the Guntur Old Municipal Wards from 1 to 50, Mandals of Achampet, Bellamkonda, Dachepalli, Krosuru, Machavaram, Pedakurapadu, Medikonduru, Piduguralla, Rajupalem, Nakrekallu, Sattenapalli, Guntur Rural (erstwhile mandal prior to issue of G.O.Ms.No.205, dated 12-07-2012), Chilakaluripet, Edlapadu, Nadendla, Prathipadu, Vatticherukuru, Pedakakani, Mangalagiri, Amaravathi, Thulluru, Tadikonda, Tadeipalli of Guntur District, and whose principal source of income is salary or pension from State Government Departments, State Government undertakings, Local Authorities, excluding Banks, and having any of the alphabets from 'A' to 'M' as 5<sup>th</sup> digit in their PAN or the first letter of their surname.</p>
	<p>Income Tax Officer, Ward-2(2), Guntur, Rajkamal Complex, Lakshmipuram Main Road, Guntur-522007. Ph: 0863- 2253054</p>	<p>(i) All persons other than companies residing or having principal place of business in Guntur Municipal ward No. from 4,5, Cobaltpet area of 6, 10 to 15, Mandals of Prathipadu, Vatticherukuru of the District of Guntur, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in Guntur Municipal wards (old) No. from 1 to 50, Mandals of Achampet, Bellamkonda, Dachepalli, Krosuru, Machavaram, Pedakurapadu, Medikonduru, Pidugurualla, Rajupalem, Nakrekallu, Sattenapalli, Guntur Rural (erstwhile mandal prior to issue of G.O.Ms.No.205, dated 12-07-2012), Chilakaluripet, Edlapadu, Nadendla, Pedakakani, Prathipadu, Vatticherukuru, Mangalagiri, Amaravathi, Thulluru, Tadikonda, Tadeipalli of Guntur District, whose names begin with any of the alphabets of 'T' to 'Z'.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>

		<p>(iv) Persons being individuals deriving income from sources other than income from business or profession, residing within the Guntur Old Municipal Wards from 1 to 50, Mandals of Achampet, Bellamkonda, Dachepalli, Krosuru, Machavaram, Pedakurapadu, Medikonduru, Piduguralla, Rajupalem, Nakrekallu, Sattenapalli, Guntur Rural (erstwhile mandal prior to issue of G.O.Ms.No.205, dated 12-07-2012), Chilakaluripet, Edlapadu, Nadendla, Prathipadu, Vatticherukuru, Pedakakani, Mangalagiri, Amaravathi, Thulluru, Tadikonda, Tadeipalli of Guntur District, and whose principal source of income is salary or pension from all Banks.</p>
	<p>Income Tax Officer, Ward-2(3), Guntur, Rajkamal Complex, Lakshmipuram Main Road, Guntur-522007.</p>	<p>(i) All persons other than companies residing or having principal place of business in Guntur old Municipal ward Nos. 16 to 24, Mandals of Pedakakani, Mangalagiri, Amaravathi, Thulluru, Tadikonda, Tadeipalli of Guntur District, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in Guntur Municipal wards (old) No. from 1 to 50, Mandals of Achampet, Bellamkonda, Dachepalli, Krosuru, Machavaram, Pedakurapadu, Medikonduru, Pidugurualla, Rajupalem, Nakrekallu, Sattenapalli, Guntur Rural (erstwhile mandal prior to issue of G.O.Ms.No.205, dated 12-07-2012), Chilakaluripet, Edlapadu, Nadendla, Pedakakani, Prathipadu, Vatticherukuru, Mangalagiri, Amaravathi, Thulluru, Tadikonda, Tadeipalli of Guntur District, whose names begin with any of the alphabets from 'L' to 'Q'.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p> <p>(iv) Persons being individuals deriving income from sources other than income from business or profession, residing within the Guntur Old Municipal Wards from 1 to 50, Mandals of Achampet, Bellamkonda, Dachepalli, Krosuru, Machavaram, Pedakurapadu, Medikonduru, Piduguralla, Rajupalem,</p>

		<p>Nakrekallu, Sattenapalli, Guntur Rural (erstwhile mandal prior to issue of G.O.Ms.No.205, dated 12-07-2012), Chilakaluripet, Edlapadu, Nadendla, Prathipadu, Vatticherukuru, Pedakakani, Mangalagiri, Amaravathi, Thulluru, Tadikonda, Tadepalli of Guntur District, and whose principal source of income is salary or pension from State Government Departments, State Government undertakings, Local Authorities, excluding Banks, and having any of the alphabets from 'N' to 'Z' as 5<sup>th</sup> digit in their PAN or the first letter of their surname.</p>
	<p>Income Tax Officer, Ward-1, Narsaraopet, 12-9-22/A, Lakshmi Bhavan, Prakash Nagar, Narsaraopet-522601. Ph: 08647-230571</p>	<p>(i) All persons other than companies residing or having their office or principal place of business in NarasaraopetMunicipal Ward Nos 1 to 17, Mandals of Narasaraopet, Vinukonda, Rompicherla, Ipur, Bollapalli, Savalyapuram, Nujendla, Phirangipuram of the District of Guntur, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
	<p>Income Tax Officer, Ward-2, Narsaraopet, 12-9-22/A, Lakshmi Bhavan, Prakash Nagar, Narsaraopet-522601.</p>	<p>(i) All persons other than companies residing or having their office or principal place of business in NarasaraopetMunicipal Ward Nos 18 to 34, Mandals of Macherla, Rentachintala, Karampudi, Gurajala, Durgi, Veldurthi, Mupalla of the District of Guntur, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>

<p>Addl./Joint CIT, Ongole Range, Nehru Street, Santhapet, Ongole-523001.</p>	<p>ACIT, Circle-1, Ongole, Nehru Street, Santhapet, Ongole-523001.</p>	<p>(i) All persons other than companies residing or having principal place of business in Prakasam district, Mandals of Bapatla, Pedanandipadu, Kakumanu, Ponnuru, Pittalavanipalem, Karlapalem of Guntur district, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
	<p>Income Tax Officer, Ward-1, Ongole, Nehru Street, Santhapet, Ongole-523001. Ph:08592-233191</p>	<p>(i) All persons other than companies residing or having principal place of business in the Ongole Corporation Divisions Nos. 1,2, 6 to 18,49,50, Mandals of Chimakurthi, J.Panguluru, Kothapatnam, Maddipadu, Naguluppalapadu, Santanutalapadu, Addanki, Ballikurava, Korisapadu, Martur, Santamagaluru, Yaddanapudi, Mundlamuru, Podili, Talluru of Prakasam District, and having income from salary or pension or income from house property or business or profession of capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>

	<p>Income Tax Officer, Ward-2, Ongole, Nehru Street, Santhapet, Ongole-523001. Ph:08592-281923</p>	<p>(i) All persons other than companies residing or having principal place of business in the Ongole Corporation Divisions 19 to 23, 25 to 32, 34 to 36, Mandals of Tangutur, Marripudi, Veligandla, P.Cherlapalle, Pamooru, Kanigiri, C.S.Puram, Jarugumalli, Singarayakonda, Ponnaluru, Lingasamudram, Kondepi, Kandukur, Hanumanthunipadu, Gudluru, Voletivaripalem, Ulavapadu of Prakasam District, and having income from salary or pension or income from house property or business or profession of capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
	<p>Income Tax Officer, Ward-3, Ongole, Nehru Street, Santhapet, Ongole-523001.</p>	<p>(i) All persons other than companies residing or having principal place of business in the Ongole Corporation Divisions 3 to 5, 24, 33, 37 to 48 and Mandals of Darsi, Donakonda, Kurichedu, Tarlapadu, Bestavaripeta, Cumbum, Giddaluru, Racherla, Komarolu, Ardhaveedu, Dornala, Peddaraveedu, Markapuram, Yerragondapalem, Tripurantakam, Pullacheruvu, Konakanamitla of Prakasam District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>

	<p>Income Tax Officer, Ward-1, Bapatla, 15-8-166, Lakshmi Nilayam, G B C Road, Bapatla- 522101. Ph: 08643-224039</p>	<p>(i) All persons other than companies residing or having principal place of business in Bapatla Town, Mandals of Bapatla, Pedanandipadu, Kakumanu, Ponnuru, Pittalavanipalem, Karlapalem of Guntur District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item(i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
	<p>Income Tax Officer, Ward-1, Chirala, 9-1-69, Church Road, Chirala. Ph: 08594- 235954/237800</p>	<p>(i) All persons residing or having registered office or principal place of business in the Mandals of Chirala, Vetapalem, Karamchedu, Chinnaganjam, Parchuru, Inkollu of Prakasam District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
<p>Special Range, Guntur</p>		

Addl./Joint CIT,  
Range-1, Tirupati,  
Aayakar Bhavan,  
K T Road, Tirupati-  
517501. Ph: 0877-  
2288782

ACIT, Circle-1(1), Tirupati,  
Aayakar Bhavan,  
K T Road, Tirupati-517501.  
Ph: 0877-2287916

(i) All persons residing or having principal place of business in Tirupati Municipal Ward Nos. 1 to 11, Mandals of Tirupati (Rural), Chandaragiri, Kammapalle, Chinnagottigallu, Rompicherla, Yerravaripalem, Kambhamvaripalle, Thalapula Palli, Pileru, Kalikiri, Pulicherla, Pakala, Srirangarajapuram, Vedurukuppam, Pala Samudram, Kalakada, Vadamalpet, Renigunta, Yerpedu, Thottambedu, B.N.Kandriga, Varadaiahpalem, KVB Puram, Kandriga, Kavunur, R C Puram, Madanapalli, Pedda Tippasamudram, Nimanapalle, Tamballapalli, Somala, Sodam, Chowdepalle, Mulakalacheruvu, Peddapanjani, Peddamandya, Kurabalkota, Vayalpadu, B.Lohtakaota, Punganur, Rama Samudram, Gurramkonda, Chittoor Rural, Kuppam, Venkatagirikota, Ramakuppam, Byreddypalli, Pootalapattu, Santhipuram, Gudipalli, Gangadhara Nellore, Bangarupalyam, Penumuru of Chittoor District, and having principal source of income other than salary or pension.

(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.

(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.

(iv) Persons being individuals deriving income from sources other than income from business or profession, residing within:

(a) Tirupati Municipal Corporation, Mandals of Chandaragiri, Kammapalle, Chinnagottigallu, Rompicherla, Yerravaripalem, Kambhamvaripalle, Thalapula Palli, Pileru, Kalikiri, Pulcherla, Pakala, Srirangarajapuram, Vedurukuppam, Pala Samudram, Kalakada, Vadamalpet, Renigunta, Tirupati Rural, Yerpedu, Thottambedu, B.N.Kandriga, Varadaiahpalem, KVB Puram, R C Puram, Puttur,

		<p>Nagari, Nindra, Nagalapuram, Pichataur, Vijayapuram, Satyavedu, Srikalahasthi, Narayanavanam, Karveti Nagaram of Chittoor District, whose principal source of income is salary or pension from Tirumala Tirupati Devasthanams and its allied Trusts excluding Educational Institutions.</p> <p>(b) Chittoor Municipal Corporation, Mandals of Madanapalli, Peddatippasamudram, Nimanapalle, Tamballapalli, Somala, Sodam, Chowdepalle, Mulakalacheruvu, Peddapanjani, Peddamandya, Kurabalkota, Vayalpadu, B.Lohtakaota, Punganur, Rama Samudram, Gurramkonda, Chittoor Rural, Kuppam, Venkatagirikota, Ramakuppam, Byreddypalli, Pootalapattu, Santhipuram, Gudipalli, Gangadhara Nellore, Bangarupalyam, Penumuru, Palamaneru, Gangavaram, Yadamarri, Kulrala, Tawanampalli, Gudipala of Chittoor district, whose principal source of income is salary or pension.</p>
	<p>Income Tax Officer, Ward-1(1), Tirupati, Aayakar Bhavan, K T Road, Tirupati-517501. Ph: 0877-2287089</p>	<p>(i) All persons other than companies residing or having principal place of business in the Municipal Ward Numbers: 2 to 8, Mandals of Chandaragiri (excluding Tirumala), Kammapalle, Chinnagottigallu, Rompicherla, Yerravaripalem, Kambhamvaripalle, Thalapula Palli, Pileru, Kalikiri, Pulcherla, Pakala, Srirangarajapuram, Vedurukuppam, Pala Samudram, Kalakada, Vadamalpet, Renigunta of Chittoor district, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p> <p>(iv) Persons being individuals deriving income from sources other than</p>

		<p>income from business or profession, residing within Tirupati Municipal Corporation, Mandals of Chandragiri, Kammapalle, Chinnagottigallu, Rompicherla, Yerravaripalem, Kambhamvaripalle, Thalapula Palli, Pileru, Kalikiri, Pulcherla, Pakala, Srirangarajapuram, Vedurukuppam, Pala Samudram, Kalakada, Vadamalpet, Renigunta, Tirupati Rural, Yerpedu, Thottambedu, B.N.Kandriga, Varadaiahpalem, KVB Puram, R C Puram, Puttur, Nagari, Nindra, Nagalapuram, Pichataur, Vijayapuram, Satyavedu, Srikalahasthi, Narayanavanam, Karveti Nagaram of Chittoor District, whose principal source of income is salary or pension from Tirumala Tirupati Devasthanams and its allied Trusts excluding Educational Institutions.</p>
	<p>Income Tax Officer, Ward-1(2), Tirupati, Aayakar Bhavan, K T Road, Tirupati-517501. Ph: 0877-2287220</p>	<p>(i) All persons other than companies and residing or having Principal place of business in the Tirupati Municipal Ward Nos. of 1, 9, 10, 11, Mandal of Tirupati Rural, Tirumala of Chandragiri Mandal, Mandals of Yerpedu, Thottambedu, B.N.Kandriga, Varadaiahpalem, KVB Puram, R C Puram of Chittoor district, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
	<p>Income Tax Officer, Ward-1, Chittoor, 10-251, Gandhi Road, Chittoor-517001. Ph: 08572- 228464</p>	<p>(i) All persons other than companies residing or having principal place of business in Mandals of Madanapalli, Peddatippasamudram, Nimanapalle, Tamballapalli, Somala, Sodam, Chowdepalle, Mulakalacheruvu, Peddapanjani, Peddamandya, Kurabalkota, Vayalpadu, B.Lohtakaota, Punganur, Rama Samudram, Gurramkonda of Chittoor district, and having income from salary or pension or income from house property or business or</p>

		<p>profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
	<p>Income Tax Officer, Ward-2, Chittoor, 10-251, Gandhi Road, Chittoor-517001. Ph: 08572- 228464</p>	<p>(i) All persons other than companies residing or having registered office or principal place of business in the Chittoor Municipal Ward Nos.1 to 13, Mandals of Chittoor Rural, Kuppam, Venkatagirikota, Ramakuppam, Byreddypalli, Pootalapattu, Santhipuram, Gudipalli, Gangadhara Nellore, Bangarupalyam, Penumuru of Chittoor district, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
	<p>Income Tax Officer, Ward-1, Madanapalle, 15-15-9, G K Reddy Complex, CTM Road, Madanapalle-517325. Ph: 08571- 225255.</p>	<p>(i) All persons other than companies residing or having principal place of business in the Chittoor Municipal Ward Nos. 14 to 32, Mandals of Palamaneru, Gangavaram, Yadamarri, Kulrala, Tawanampalli, Gudipala of Chittoor district, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p>

		<p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
<p>Addl./Joint CIT, Range-2, Tirupati, Rajaswa Bhavan, 6-1-75E, Varadaraja Nagar, Tirupati-517501. Ph:0877-2232879</p>	<p>ACIT, Circle-2(1), Tirupati, Rajaswa Bhavan, 6-1-75E, Varadaraja Nagar, Tirupati-517501. Ph:0877- 2230530</p>	<p>(i) All persons other than companies residing or having principal place of business in the Tirupati Municipal Ward Nos.12 to 20, Mandals of Puttur, Nagari, Nindra, Pichatur, Nagalapuram, Vijayapuram, Satyaveedu, Karvetinagaram, Narayanavanam, Srikalahasti of Chittoor District, Mandals of Gudur, Kota, Vakadu, Chittamuru, Ozili, Naidupet, Doravari Satram, Sullurpet, Tada, Venkatachalam, Manubolu, Chillakur, Kaluvoya, Chejerla, Podalakur, Rapur, Sydapuram, Dakkili, Balayapalle, Venkatagiri, Pellakur of SPSR Nellore, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p> <p>(iv) Persons being individuals deriving income from sources other than income from business or profession, residing within:</p> <p>(a) Tirupati Municipal Corporation, Mandals of Chandaragiri, Kammappalle, Chinnagottigallu, Rompicherla, Yerravaripalem, Kambhamvaripalle, Thalapula</p>

		<p>Palli, Pileru, Kalikiri, Pulcherla, Pakala, Srirangarajapuram, Vedurukuppam, Pala Samudram, Kalakada, Vadamalpet, Renigunta, Tirupati Rural, Yerpedu, Thottambedu, B.N.Kandriga, Varadaiahpalem, KVB Puram, R C Puram, Puttur, Nagari, Nindra, Nagalapuram, Pichataur, Vijayapuram, Satyavedu, Srikalahasthi, Narayanavanam, Karveti Nagaram of Chittoor District, whose principal source of income is from salary or pension from organizations / establishments / institutions / companies of the private sector, all Educational Institutions, all Universities, Sri Venkateswara Institute of Medical Sciences, Central or State Government Departments, Central or State Government undertakings, Autonomous bodies, Local Authorities.</p> <p>(b) Gudur Municipal Corporation, Mandals of Gudur, Kota, Vakadu, Chittamuru, Ojili, Naidupeta, Doravarisatram, Tada, Sullurpet, Venkatachalam, Manubolu, Chillakur, Balayapalli, Dakkili, Venkatagiri, Rapur, Podalakur, Chejerla, Kaluvai, Saidapuram, Rapur, Pellakur of the SPSR Nellore District, whose principal source of income is salary or pension.</p>
	<p>Income Tax Officer, Ward-2(1), Tirupati, Rajaswa Bhavan, 6-1-75E, Varadaraja Nagar, Tirupati-517501. Ph:0877- 2230531</p>	<p>(i) All persons other than companies residing or having principal place of business in the areas of Tirupati Town falling under the Municipal Ward Nos.12 to 14, Mandals of Puttur, Nagari of Chittoor District, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p> <p>(iv) Persons being individuals deriving income from sources other than</p>

		<p>income from business or profession, residing within Tirupati Municipal Corporation, Mandals of Chandaragiri, Kammapalle, Chinnagottigallu, Rompicherla, Yerravaripalem, Kambhamvaripalle, Thalapula Palli, Pileru, Kalikiri, Pulcherla, Pakala, Srirangarajapuram, Vedurukuppam, Pala Samudram, Kalakada, Vadamalpet, Renigunta, Tirupati Rural, Yerpedu, Thottambedu, B.N.Kandriga, Varadaiahpalem, KVB Puram, R C Puram, Puttur, Nagari, Nindra, Nagalapuram, Pichataur, Vijayapuram, Satyavedu, Srikalahasthi, Narayanavanam, Karveti Nagaram of Chittoor District, whose principal source of income is from salary or pension from organizations / establishments / institutions / companies of the private sector excluding Educational Institutions.</p>
	<p>Income Tax Officer, Ward-2(2), Tirupati, Rajaswa Bhavan, 6-1-75E, Varadaraja Nagar, Tirupati-517501. Ph:0877- 2230534</p>	<p>(i) All persons other than companies residing or having principal place of business in the areas of Tirupati Town falling under the Municipal Ward Nos. 15 to 17, Mandals of Nindra, Nagalapuram, Pichataur, Vijayapuram, Satyavedu of Chittoor District, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p> <p>(iv) Persons being individuals deriving income from sources other than income from business or profession, residing within Tirupati Municipal Corporation, Mandals of Chandaragiri, Kammapalle, Chinnagottigallu, Rompicherla, Yerravaripalem, Kambhamvaripalle, Thalapula Palli, Pileru, Kalikiri, Pulcherla, Pakala, Srirangarajapuram, Vedurukuppam, Pala</p>

		<p>Samudram, Kalakada, Vadamalpet, Renigunta, Tirupati Rural, Yerpedu, Thottambedu, B.N.Kandriga, Varadaiahpalem, KVB Puram, R C Puram, Puttur, Nagari, Nindra, Nagalapuram, Pichataur, Vijayapuram, Satyavedu, Srikalahasthi, Narayanavanam, Karveti Nagaram of Chittoor District, whose principal source of income is from salary or pension from all Educational Institutions, all Universities, Sri Venkateswara Institute of Medical Sciences.</p>
	<p>Income Tax Officer, Ward-2(3), Tirupati, Rajaswa Bhavan, 6-1-75E, Varadaraja Nagar, Tirupati-517501.</p>	<p>(i) All persons other than companies residing or having principal place of business in the areas of Tirupati Town falling under the Municipal Ward Nos. 18 to 20, Mandals of Srikalahasthi, Narayanavanam, Karveti Nagaram of Chittoor District, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p> <p>(iv) Persons being individuals deriving income from sources other than income from business or profession, residing within Tirupati Municipal Corporation, Mandals of Chandaragiri, Kammapalle, Chinnagottigallu, Rompicherla, Yerravaripalem, Kambhamvaripalle, Thalapula Palli, Pileru, Kalikiri, Pulcherla, Pakala, Srirangarapuram, Vedurukuppam, Pala Samudram, Kalakada, Vadamalpet, Renigunta, Tirupati Rural, Yerpedu, Thottambedu, B.N.Kandriga, Varadaiahpalem, KVB Puram, R C Puram, Puttur, Nagari, Nindra, Nagalapuram, Pichataur, Vijayapuram, Satyavedu, Srikalahasthi, Narayanavanam, Karveti Nagaram of Chittoor</p>

		District, whose principal source of income is from salary or pension from Central or State Government Departments, Central or State Government undertakings, Autonomous bodies, Local Authorities.
	Income Tax Officer, Ward-1, Gudur, 2/44, Narasingarao Pet, Gudur-524101. Ph:08624-222555	<p>(i) All persons other than companies residing or having principal place of business in Gudur Municipal Ward Nos.1 to 9, 12 to 14, 17, 30, 32, 33, Mandals of Gudur, Kota, Vakadu, Chittamuru, Ojili, Naidupeta, Doravarisatram, Tada, Sullurpet of SPSR Nellore District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
	Income Tax Officer, Ward-2, Gudur, 2/44, Narasingarao Pet, Gudur-524101.	<p>(i) All persons other than companies residing or having principal place of business in Gudur Municipal Ward Nos.10, 11, 15, 16, 18 to 29, 31, Mandals of Venkatachalam, Manubolu, Chillakur, Balayapalli, Dakkili, Venkatagiri, Rapur, Podalakur, Chejerla, Kaluvai, Saidapuram, Rapur, Pellakur of the SPSR Nellore District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>

<p>Addl./Joint CIT, Nellore, 24-2-438, G T Road, Dargamitta, Nellore-524001. Ph:0861-2348015</p>	<p>ACIT, Circle-1, Nellore, 24-2-438, G T Road, Dargamitta, Nellore- 524001. Ph:0861-2348311</p>	<p>(i) All persons other than companies residing or having principal place of business in Nellore Municipal Corporation, Mandals of Nellore (excluding the areas falling under Nellore Municipal Corporation), SR Puram, Udayagiri, Varikuntapadu, Duttalur Vinjamur, Kondapuram, Kaligiri, Jaladandi, Kavali, Boogole, Alluru, Vidavalur, Kodavalur, Kovur, Buchireddypalem, Dagadarthi, Sangam, AS pet, Atmakur, Anantha Sagaram, Marripadu, Indukurpet, T.P. Gudur, Muthukur of SPSR Nellore Dist., and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956, having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
	<p>Income Tax Officer, Ward-1, Nellore, 24-2-438, G T Road, Dargamitta, Nellore-524001. Ph:0861-2331645</p>	<p>(i) All persons other than companies residing or having principal place of business in the Nellore Municipal Corporation Wards Nos: Part of Ward No.1 comprising areas of Kodurupadu, Navaluka thota, Mypadu Road North, Ward Nos. 2, 3, 6 to 10, part of Ward No. 11 comprising Saraswathi Nagar, Rayapalem, NTR Nagar, Cheruku thota, Pallipalem, Rajupalem Road, Narukur Road, RK Nagar Layout, part of ward No. 12 comprising Allipuram, Rajupalem, Narukur Road, Ward No. 13, part of Ward No. 19 comprising Ramalingapuram, Mutyalapalem, Srihari Nagar and P R Reddy Layout, Part of Ward No. 20 comprising Magunta Lay Out, Mini By Pass Road (East side of Railway Track), Ward Nos. 21 to 23, part of Ward No. 45 comprising Atmakur Bus stand, James Garden, Venkatarama puram, Srinivasa Agraharam, Ramamurthy Nagar, and having principal source of income other than salary or pension.</p>

		<p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction as above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p> <p>(iv) Persons being individuals deriving income from sources other than income from business or profession, residing within the Nellore Municipal Corporation limits, whose principal source of income is salary or pension from Autonomous bodies, Central Government Departments other than those assigned to Income Tax Officer, Ward-4, Nellore, Central Government undertakings excluding BSNL &amp; Banks.</p>
	<p>Income Tax Officer, Ward-2, Nellore, 24-2-438, G T Road, Dargamitta, Nellore-524001. Ph:0861-2331634</p>	<p>(i) All persons other than companies residing or having principal place of business in the Nellore Municipal Corporation Ward Nos: Part of Ward No.20 comprising Kasturidevi School, Police Office Road, Padalakur Road, Santhi Nagar, Sindhura Nursing Home, Arabic College, Nune Malikarjuna Layout, Irrigation canal (Fathekhanpet), Rameshreddy Layout, CM High School, Ward Nos. 33 to 36, Ward Nos. 38 to 44, Part of Ward No. 45 comprising Wahabpet, Anitha Hall Area, Part of Ward No. 46 comprising ACS Road, RR Road, GNT Road, Kapu Street, Anamvari Street, Gaddamvari Street, Mandapala Street, Vemaguntavari Street, Kakarlavari Street, Panathulavari Street, Mungamuriwari Street, MV Agraharam, Thipparajuvari Street, Achari Street, Gandhi Statue, Thipparaju Satram, Ward No. 47, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item</p>

		<p>(i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p> <p>(iv) Persons being individuals deriving income from sources other than income from business or profession, residing within the Nellore Municipal Corporation limits, whose principal source of income is salary or pension from all Banks.</p>
	<p>Income Tax Officer, Ward-3, Nellore, 24-2-438, G T Road, Dargamitta, Nellore-524001. Ph:0861-2338078</p>	<p>(i) All persons other than companies residing or having principal place of business in the Nellore Municipal Corporation Ward Nos: Part of Ward No. 1 comprising Narayanareddypet, Part of Ward No. 11 comprising Peddacherukuru, Part of Ward No. 12 comprising Chintareddypalem, Vavileti Padu, Dhana Lakshmipuram, Krishnapatnam Road, Gundlapalem, Part of Ward No. 15 comprising Chintareddypalem Road, Baaji Thota, Part of Ward No. 20 comprising Aravinda Nagar Extension, Aravinda Nagar, Sodhan Nagar, APSRTC, Tekkemitta, Byragi Matam, Gilak Bavi Sangam, Indian Gas Godown, Kasturidevi School, Ward Nos. 26 to 32, Ward No. 37, part of Ward No.45 comprising Vuyyalakalva, Mallappakalva, V.R. College, Pogathota, Kasikala Agraharam, Kasturidevi Nagar, Gandhi Nagar, Complex Road, Sankar Agraharam, Jubilee Hospital Road, Somasekharapuram, Nehru Mansion Road (east side of Trunk Road), A.C.Vegetable Market, Part of Ward No.46 comprising Athithota Agraharam, Jonnagaddavari Veedhi, Brundavanam, Gandhi Nagar, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p>

		<p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p> <p>(iv) Persons being individuals deriving income from sources other than income from business or profession, residing within the Nellore Municipal Corporation limits, whose principal source of income is salary or pension from organizations / establishments / institutions / companies of the private sector (excluding private banks), all Educational Institutions.</p>
	<p>Income Tax Officer, Ward-4, Nellore, 24-2-438, G T Road, Dargamitta, Nellore-524001. Ph:0861-2338077</p>	<p>(i) All persons other than companies residing or having principal place of business in the Nellore Municipal Corporation Ward Nos. 4, 5, 48 to 54, Mandals of SR Puram, Udayagiri, Varikuntapadu, Duttalur Vinjamur, Kondapuram, Kaligiri, Jaladandi, Kavali, Boogole, Alluru, Vidavalur, Kodavalur, Kovur, Buchireddypalem, Dagadathi, Sangam, AS pet, Atmakur, Anantha Sagaram, Marripadu of SPSR Nellore Dist., and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p> <p>(iv) Persons being individuals deriving income from sources other than income from business or profession, residing within:</p> <p>(a) the Mandals referred to in item (i) above, whose principal source of income is salary or pension; or</p> <p>(b) the Nellore Municipal Corporation limits, whose principal source of</p>

		<p>income is salary or pension from BSNL, Central Government Departments of South Central Railway, Central Excise.</p>
	<p>Income Tax Officer, Ward-5, Nellore, 24-2-438, G T Road, Dargamitta, Nellore-524001.</p>	<p>(i) All persons other than companies residing or having principal place of business in the Nellore Municipal Corporation Ward Nos: 14, Part of Ward No. 15 comprising Ramnagar, Masque Centre, Annapurna Apartment, Survepalli Kaluva Katta, Cheepurukatta Sangam, CPM Office, Swamydas Convent, Balaji Nagar, Andhra Bank, Lakshmi Nagar, BSNL Office, Balaji Vidyalaya Area, AVK Layout, Wards Nos. 16, 17, 18, Part of Ward No. 19 comprising Harnadhapuram Main Road, Bhagya Nagar, Ramalayam Street, PWD Colony, Ward Nos. 24, 25, Nellore Mandal (excluding the areas falling under Nellore Municipal Corporation), Mandals of Indukurpet, T.P. Gudur, Muthukur of SPSR Nellore District, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p> <p>(iv) Persons being individuals deriving income from sources other than income from business or profession, residing within:</p> <p>(a) the Mandals referred to in item (i) above, whose principal source of income is salary or pension; or</p> <p>(b) the Nellore Municipal Corporation limits, whose principal source of income is salary or pension from State Government Departments (excluding educational institutions), State Government undertakings(excluding banks), Local Authorities.</p>

Pr. CIT Charge: Pr. CIT, Kurnool, Aayakar Bhavan, Opp: Children's Park, N R Pet, Kurnool-518001.

<p>Addl./Joint CIT, Kurnool, Aayakar Bhavan, Opp: Children's Park, N R Pet, Kurnool- 518001. Ph:08518- 220885</p>	<p>ACIT, Circle-1, Kurnool, Aayakar Bhavan, Opp: Children's Park, N R Pet, Kurnool-518001. Ph:08518- 225512</p>	<p>(i) All persons other than companies residing or having principal place of business in Kurnool District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
<p>Income Tax Officer, Ward-1, Kurnool, Aayakar Bhavan, Opp: Children's Park, N R Pet, Kurnool- 518001. Ph:08518-248660</p>	<p>Income Tax Officer, Ward-1, Kurnool, Aayakar Bhavan, Opp: Children's Park, N R Pet, Kurnool- 518001. Ph:08518-248660</p>	<p>(i) All persons residing or having registered office or principal place of business in the areas situated in the Kurnool Municipal Ward Nos.1, 2, 6, 7, 9, 13, 18 to 20, 24, 26, 29, 30, 36 to 38, 40 to 47, Mandals of Kurnool Rural, Dhone, Krishnagiri, Orvakal of Kurnool District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>

	<p>Income Tax Officer, Ward-2, Kurnool, Aayakar Bhavan, Opp: Children's Park, N R Pet, Kurnool- 518001. Ph:08518-220016</p>	<p>(i) All persons residing or having registered office or principal office of business in the Kurnool Municipal Ward Nos.3 to 5, 8, 10 to 12, 14 to 17, 21 to 23, 25, 27, 28, 31 to 35, 39, 48 to 51, Mandals of Kallur, Peapully, Betamcherlla, Veldurthi, Gudur, Kodumur, C-Belagal, Gonegandla, Devanakonda, Pattikonda, Maddikera, Tuggali of Kurnool District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
	<p>Income Tax Officer, Ward-1, Nandyal, 25/82, Sanjeeva Nagar, Nandyal-518501. Ph:08514- 225477</p>	<p>(i) All persons other than companies residing or having principal place of business in Nandyal Municipal Ward Nos. 1 to 16, Mandals of Nandyal, Allagadda, Chagalamarri, Dornipadi, Gospadu, Koilakuntla, Kolimigundla, Rudravaram, Sanjamala, Sirivel, Uyyalavada, Owk, Banganapalli of Kurnool District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>

	<p>Income Tax Officer, Ward-2, Nandyal, 25/82, Sanjeeva Nagar, Nandyal-518501. Ph:08514- 242962</p>	<p>(i) All persons other than companies residing or having principal place of business in the Nandyal Municipal Ward Nos. 17 to 31, Mandals of Atmakur, Nandikotkur, BandiAtmakur, Gaddivemula, Velugode, Kothapalli, Miduthur, Panyam, Pamulapadu, Pagidyala, Srisailam, Mahanandi, Jupadu Bungalow of Kurnool District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
	<p>Income Tax Officer, Ward-1, Adoni, Aayakar Bhavan, Besides New RTC Bus Stand, Beside LIC Office, Adoni-518301. Ph:08512- 253969.</p>	<p>(i) All persons other than companies residing or having principal place of business in the Mandals of Adoni, Alur, Yemmiganur, Holagunda, Aspari, Chippairi, Halavarvi, Kosigi, Kowthalam, Mantralayam, Nandavaram, PeddaKadabur of Kurnool District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>

	<p>ACIT, Circle-1, Anantapur, Aayakar Bhavan, New Town, Anantapur-515001. Ph:08554- 220663</p>	<p>(i) All persons other than companies residing or having principal place of business in Anantapur District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
<p>Addl./Joint CIT, Anantapur, Aayakar Bhavan, New Town, Anantapur-515001. Ph:08554-276293</p>	<p>Income Tax Officer, Ward-1, Anantapur, Aayakar Bhavan, New Town, Anantapur-515001. Ph:08554-247306</p>	<p>(i) All persons other than companies residing or having principal place of business in Anantapur Muncipal Ward Numbers. 16 to 24, Dharmavaram Town, Mandals of Dharmavaram, Bathalapalli, Tadimarri of Anantapur District, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p> <p>(iv) Persons being individuals deriving income from sources other than income from business or profession, residing within the territorial jurisdiction of ITOs, Ward-1, Ward-2, Ward-3, Anantapur and whose principal source of income is salary or pension from all Banks, all Insurance Companies( including LIC).</p>

	<p style="text-align: center;">Income Tax Officer, Ward-2, Anantapur, Aayakar Bhavan, New Town, Anantapur-515001. Ph:08554-240291</p>	<p>(i) All persons other than companies residing or having principal place of business in Anantapur Muncipal Ward Numbers: 1 to 15, Mandals of Anantapur (Rural), Kalyandurg, Atmakur, Beluguppa, Brahmansamudram, Kambadur, Kundurpi, Settur, Kuderu, Rapthadu, Narayanapuram, Garladinne of Anantapur District, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p> <p>(iv) Persons being individuals deriving income from sources other than income from business or profession, residing within the territorial jurisdiction of ITOs, Ward-1, Ward-2, Ward-3, Anantapur and whose principal source of income is salary or pension from Central or State Government Departments, Central or State Government undertakings, Autonomous bodies, Local Authorities excluding Educational Institutions, Banks, Insurance Companies.</p>
	<p style="text-align: center;">Income Tax Officer, Ward-3, Anantapur, Aayakar Bhavan, New Town, Anantapur-515001. Ph:08554-242076</p>	<p>(i) All persons other than companies residing or having principal place of business in the Anantapur Muncipal Ward Numbers: 25 to 28, Tadipatri Town and Mandals of Tadipatri, Peddapappuru, Putluru, Puttaparthi, Kothacheruvu, Yellanur, Narpala, Bukkarayasamudram, Singanamala, C.K.Palli, Ramagiri, Kanaganapalli, Rayalacheruvu, Yadiki, Bukkapatnam of Anantapur District, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal</p>

		<p>place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p> <p>(iv) Persons being individuals deriving income from sources other than income from business or profession, residing within the territorial jurisdiction of ITOs, Ward-1, Ward-2, Ward-3, Anantapur and whose principal source of income is salary or pension from all Educational Institutions, organizations / establishments / institutions/ companies of the private sector excluding private banks and private insurance companies.</p>
	<p>Income Tax Officer, Ward-1, Hindupur, B.T. Compound, Railway Station Road, Hindupur- 515201. Ph:08556-220528</p>	<p>(i) All persons other than companies residing or having principal place of business in the areas of Hindupur Town, Mandals of Hindupur Rural, Roddam, Madakasira, Agali, Rolla, Gudibanda, Amarpuram, Parigi, Penukonda, Somandepalli, Gorantla, Obuladevaracheruvu, Amaduguru, NP Kunta, Nallamada, Mudigubba, Lepakshi, Kadiri, Nallacheruvu, Talupula, Tanakallu, Gandlapenta, Chillamatur of Anantapur District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>

	<p>Income Tax Officer, Ward-1, Guntakal, Gunthabavi Street, Guntakal-515801. Ph: 08552- 226310</p>	<p>(i) All persons other than companies residing or having principal place of business in the Guntakal town, mandals of Guntakal (Rural) Vidapanakal, Vajrakarur, Uravakonda, Kanekal, Bommanahal, Gummagatta, D.Hirehal, Rayadurg, Gooty, Pamidi, Kalluru, Peddavaduguru of Anantapur district, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
<p>Addl./Joint CIT, Kadapa, 7-347-22, Simhapuri Colony, Near RTC Bus Stand, Kadapa.</p>	<p>ACIT, Circle-1, Kadapa, 7-347-22, Simhapuri Colony, Near RTC Bus Stand, Kadapa.</p>	<p>(i) All persons other than companies residing or having principal place of business in YSR Kadapa District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
	<p>Income Tax Officer, Ward-1, Kadapa, 7-347-22, Simhapuri Colony, Near RTC Bus Stand, Kadapa. Ph:08562-223938</p>	<p>(i) All persons other than companies residing or having principal place of business in the Kadapa Municipal Ward Nos. 3 to 8, erstwhile Mandal of Kadapa Rural other than areas assigned to ITOs, Ward-2, Ward-3, Kadapa, Mandals of Koduru, Chitvel, Penagaluru, Nandaluru, Obulavaripalli, Ontimitta,</p>

		<p>Pullampet, Rajampet, Chennuru, Khajipet, Chintakommadinne of the YSR Kadapa District, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p> <p>(iv) Persons being individuals deriving income from sources other than income from business or profession, residing within the territorial jurisdiction of ITOs, Ward-1, Ward-2, Ward-3, Kadapa, whose principal source of income is salary or pension from Central Government Departments, Central Government undertakings, Autonomous bodies (excluding Banks, Insurance companies and Educational Institutions).</p>
	<p>Income Tax Officer, Ward-2, Kadapa, 7-347-22, Simhapuri Colony, Near RTC Bus Stand, Kadapa. Ph:08562-223939</p>	<p>(i) All persons other than companies residing or having principal place of business in the Kadapa Municipal Ward Nos. 1, 2, 13 (only Y.V. Street), 14, 17 (only Y.V. Street), 18, 19, 20, 21, Mandals of Lakkireddipalli, Chakrayapet, Nandimandalam, Vempalli, Kamalapuram, Valluru, Pendlimarri, Simhadripuram, Pulivendula, Vemula, Lingala, Veerapunayanipalli, Thondur of YSR Kadapa District, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p>

		<p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p> <p>(iv) Persons being individuals deriving income from sources other than income from business or profession, residing within the territorial jurisdiction of ITOs, Ward-1, Ward-2, Ward-3, Kadapa, whose principal source of income is salary or pension from State Government Departments, State Government undertakings, State Government Educational Institutions, Local Authorities (excluding Banks).</p>
	<p>Income Tax Officer, Ward-3, Kadapa, 7-347-22, Simhapuri Colony, Near RTC Bus Stand, Kadapa.</p>	<p>(i) All persons other than companies residing or having principal place of business in the Kadapa Municipal Ward Nos. 9 to 13 (excluding Y.V. Street), 15 to 17 (excluding Y.V. Street), Mandals of Rayachoti, Ramapuram, Galiveedu, T. Sundupalli, Chinnamandyam, Sambepalli, Veeraballi, Badvel, Gopavaram, Atluru, Siddavatam of YSR Kadapa District, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p> <p>(iv) Persons being individuals deriving income from sources other than income from business or profession, residing within the territorial jurisdiction of ITOs, Ward-1, Ward-2, Ward-3, Kadapa, whose principal source of income is salary or pension from all Banks, Insurance Companies, Educational institutions(otherthan State Government Educational Institutions), organizations / establishments / institutions / companies of the private</p>

		sector.
	Income Tax Officer, Ward-1, Proddatur, Vasanthapeta, Proddatur-516350. Ph:08564- 248000	<p>(i) All persons other than companies residing or having principal place of business in the northern side of Mydukur Road, eastern side of Shivalayam Road, Korrapadu Road, Y.M.R.Colony, T.B.Road, western side of Gandhi Road and interior of Proddatur town, Mandals of Rajupalem, Duvvur, Mydukur, Chapadu, Proddatur Rural of the YSR Kadapa District, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p> <p>(iv) Persons being individuals deriving income from sources other than income from business or profession, residing within the territorial jurisdiction of ITOs, Ward-1, Ward-2, Proddatur, whose principal source of income is salary or pension from all Banks, all Insurance Companies, Central Government, Central Government undertakings, Autonomous bodies.</p>
	Income Tax Officer, Ward-2, Proddatur, Vasanthapeta, Proddatur-516350. Ph:08564- 248001	<p>(i) All persons other than companies residing or having principal place of business in southern side of Mydukuru Road from and including Vastrabharathi, Vedullabazar, Lightpalem Center uptoAyyappaswamy Temple, western side of Shivalayam Street adjoining upto and including eastern side of Gandhi Road, Rajabata Street, Main Bazar, Old Market and G.T. Street of Proddatur Town, Mandals of B. Matam, Kalasapadu, Kondapuram, Peddamudiam, Muddanuru, Yerraguntla, Mylavaram, Porumamilla, S.A. Kasinayana, Jammalamadugu of YSR Kadapa District, and</p>

		<p>having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p> <p>(iv) Persons being individuals deriving income from sources other than income from business or profession, residing within the territorial area of ITOs, Ward-1, Ward-2, Proddatur, whose principal source of income is salary or pension from State Government, State Government undertakings, Local authorities and all Educational institutions.</p>
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CCIT: Pr. CCIT, Visakhapatnam, Aayakar Bhavan, Dabagardens, Visakhapatnam-530020. Ph:0891-2713061

Pr. CIT Charge: Pr. CIT-1, Visakhapatnam Aayakar Bhavan, Dabagardens, Visakhapatnam-530020. Ph:0891-2713067

Addl./Joint CIT, Range-1, Visakhapatnam, Prathyakshkar Bhavan, MVP Double Road, Visakhapatnam – 530017. Ph: 0891- 2713418	ACIT, Circle-1(1), Visakhapatnam, Prathyakshkar Bhavan, MVP Double Road, Visakhapatnam – 530017. Ph: 0891-2713411	(i) All persons other than companies residing or having principal place of business in the Greater Visakhapatnam Municipal Corporation with new ward Nos. 12, 13, 15, 19 to 30, and having principal source of income other than salary or pension.  (ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the limits of Greater Visakhapatnam Municipal Corporation and whose names begin with any of the alphabets 'A', 'B', 'C'.  (iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.
	Income Tax Officer, Ward-1(1), Visakhapatnam, Prathyakshkar Bhavan, MVP Double Road, Visakhapatnam – 530017. Ph: 0891-2713045	All persons other than companies residing or having principal place of business in the Greater Visakhapatnam Municipal Corporation limits pertaining to new municipal ward Nos. 22, 23, 24, 25 corresponding to those areas covered in the erstwhile old municipal ward Nos.1, 2, 3, 4, and having principal source of income other than salary or pension.
	Income Tax Officer, Ward-1(2), Visakhapatnam, Prathyakshkar Bhavan, MVP Double Road, Visakhapatnam – 530017. Ph: 0891-2713038	All persons other than companies residing or having principal place of business in the Greater Visakhapatnam Municipal Corporation limits pertaining to new municipal ward Nos. 19, 20, 27, 28, 29, 30 corresponding to those areas covered in the erstwhile old municipal ward Nos.11, 13, 14, 15, 16, 19, and having principal source of income other than salary or pension.

	<p>Income Tax Officer, Ward-1(3), Visakhapatnam, Prathyakshkar Bhavan, MVP Double Road, Visakhapatnam – 530017. Ph: 0891-2713037</p>	<p>(i) All persons other than companies residing or having principal place of business in the Greater Visakhapatnam Municipal Corporation limits pertaining to new municipal ward Nos. 12, 13, 15, 19 to 23, 26, 27, 28, 29, 30 corresponding to those areas covered in the erstwhile old municipal ward Nos. 8, 9, 10, 12, 27, 29, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the limits of Greater Visakhapatnam Municipal Corporation and whose names begin with the alphabet 'A'.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
	<p>Income Tax Officer, Ward-1(4), Visakhapatnam, Prathyakshkar Bhavan, MVP Double Road, Visakhapatnam – 530017. Ph: 0891-2713028</p>	<p>(i) All persons other than companies residing or having principal place of business in the Greater Visakhapatnam Municipal Corporation limits pertaining to new municipal ward Nos. 15, 19, 20, 21, 22, 23, 27, 30 corresponding to those areas covered in the erstwhile old municipal ward Nos. 17, 18, 20 &amp; 28, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the limits of Greater Visakhapatnam Municipal Corporation and whose names begin with alphabet 'B'.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>

	Income Tax Officer, Ward-1(5), Visakhapatnam, Prathyakshkar Bhavan, MVP Double Road, Visakhapatnam – 530017.	<p>(i) All persons other than companies residing or having principal place of business in the Greater Visakhapatnam Municipal Corporation limits pertaining to new municipal ward Nos. 21, 23, 26, 29 corresponding to those areas covered in the erstwhile old municipal ward Nos. 5, 6 &amp; 7, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the limits of Greater Visakhapatnam Municipal Corporation and whose names begin with alphabet 'C'.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
Special Range, Visakhapatnam		
Addl./Joint CIT, Range-2, Visakhapatnam, Aayakar Bhavan, Dabagardens, Visakhapatnam- 530020. Ph:0891- 285757	ACIT, Circle-2(1), Visakhapatnam, Aayakar Bhavan, Dabagardens, Visakhapatnam-530020. Ph:0891- 2854752	Persons being individuals deriving income from sources other than income from business or profession and residing within the Greater Visakhapatnam Municipal Corporation limits, whose principal source of income is salary or pension.
	Income Tax Officer, Ward-2(1), Visakhapatnam, Aayakar Bhavan, Dabagardens, Visakhapatnam- 530020. Ph:0891-2854752	Persons being individuals deriving income from sources other than income from business or profession and residing within the Greater Visakhapatnam Municipal Corporation limits, whose principal source of income is salary or pension from organizations / establishments / institutions / companies of the private sector excluding private banks.
	Income Tax Officer, Ward-2(2), Visakhapatnam, Aayakar Bhavan, Dabagardens, Visakhapatnam- 530020. Ph:0891-2854761	Persons being individuals deriving income from sources other than income from business or profession and residing within the Greater Visakhapatnam Municipal Corporation limits, whose principal source of income is salary or pension from Central Government Departments [excluding Navy(Defense service personnel)], State Government Departments, Andhra University.

	<p>Income Tax Officer, Ward-2(3), Visakhapatnam, Aayakar Bhavan, Dabagardens, Visakhapatnam- 530020. Ph:0891-2854761</p>	<p>Persons being individuals deriving income from sources other than income from business or profession and residing within the Greater Visakhapatnam Municipal Corporation limits, whose principal source of income is salary or pension from all Banks, Rashtriyalspat Nigam Limited (RINL).</p>
	<p>Income Tax Officer, Ward-2(4), Visakhapatnam, Aayakar Bhavan, Dabagardens, Visakhapatnam- 530020.</p>	<p>Persons being individuals deriving income from sources other than income from business or profession and residing within the Greater Visakhapatnam Municipal Corporation limits, whose principal source of income is salary or pension from Dredging Corporation of India Ltd. (DCIL), Hindustan Shipyard Ltd. (HSL), Government Insurance Companies/organisations, Hindustan Petroleum Corporation Ltd. (HPCL), Indian Oil Corporation Ltd. (IOCL), Bharat Petroleum Corporation Ltd. (BPCL).</p>
	<p>Income Tax Officer, Ward-2(5), Visakhapatnam, Aayakar Bhavan, Dabagardens, Visakhapatnam- 530020.</p>	<p>(i) Persons being individuals deriving income from sources other than income from business or profession and residing within the Greater Visakhapatnam Municipal Corporation limits, whose principal source of income is salary or pension from Visakhapatnam Port Trust (VPT), Bharat Sanchar Nigam Ltd. (BSNL), Bharat Heavy Plates &amp; Vessels Ltd. (BHPV) (now merged with Bharat Heavy Electricals Ltd.), Hindustan Zinc Ltd. (HZL), National Mineral Development Corporation Ltd. (NMDC), Steel Authority of India Ltd. (SAIL), Gas Authority of India Ltd. (GAIL), Andhra Pradesh Eastern Power Distribution Corporation Ltd(APEPDCL), Andhra Pradesh Power Generation Company Ltd(APGENCO), Transmission Corporation of Andhra Pradesh Ltd(APTRANSCO).</p> <p>(ii) Persons being individuals deriving income from sources other than income from business or profession and residing within the Greater Visakhapatnam Municipal Corporation limits, whose principal source of income is from all the employers other than those mentioned against ITOs, Ward-2(1), Ward-2(2), Ward-2(3), Ward-2(4), Visakhapatnam.</p>

<p>Addl./Joint CIT, Range-3, Visakhapatnam, Aayakar Bhavan, Dabagardens, Visakhapatnam- 530020. Ph:0891- 2713062</p>	<p>ACIT, Circle-3(1), Visakhapatnam, Aayakar Bhavan, Dabagardens, Visakhapatnam-530020. Ph:0891- 2713203</p>	<p>(i) All persons other than companies residing or having principal place of business within Greater Visakhapatnam Municipal Corporation limits with New Ward Nos. 7 to 11, 14, 16, 17, 18, Vizianagaram District, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the limits of Greater Visakhapatnam Municipal Corporation and whose names begin with any of the alphabets from 'D' to 'P'.</p> <p>(iii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the district of Vizianagaram.</p> <p>(iv) All cases of individuals being managing director or director or manager or secretary in the companies referred to in items (ii), (iii) above.</p> <p>(v) Persons being individuals deriving income from sources other than income from business or profession and residing within the Vizianagaram district and whose principal source of income is salary or pension.</p>
	<p>Income Tax Officer, Ward-3(1), Visakhapatnam, Aayakar Bhavan, Dabagardens, Visakhapatnam- 530020. Ph:0891-2854775</p>	<p>(i) All persons other than companies residing or having principal place of business within the limits of Greater Visakhapatnam Municipal Corporation New Ward Nos. 7, 8, 14, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the limits of Greater Visakhapatnam Municipal Corporation and whose names begin with any of the alphabets 'D', 'E', 'F', 'G'.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>

	<p>Income Tax Officer, Ward-3(2), Visakhapatnam, Aayakar Bhavan, Dabagardens, Visakhapatnam- 530020. Ph:0891-2854770</p>	<p>(i) All persons other than companies residing or having principal place of business within the limits of Greater Visakhapatnam Municipal Corporation New Ward Nos. 9, 10, 11, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the limits of Greater Visakhapatnam Municipal Corporation and whose names begin with any of the alphabets 'H', 'I', 'J', 'K', 'L'.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
	<p>Income Tax Officer, Ward-3(3), Visakhapatnam, Aayakar Bhavan, Dabagardens, Visakhapatnam- 530020.</p>	<p>(i) All persons other than companies residing or having principal place of business within the limits of Greater Visakhapatnam Municipal Corporation New Ward Nos. 16, 17, 18, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the limits of Greater Visakhapatnam Municipal Corporation and whose names begin with any of the alphabets 'M', 'N', 'O', 'P'.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>

	<p>Income Tax Officer, Ward-1, Vizianagaram, Koppu Gurana Building, Sidhartha Nagar, Vizianagaram. Ph:08922-227574</p>	<p>(i) All persons other than companies residing or having principal place of business in the areas of Vizianagaram town on the southern side of main thorough fare entering the municipal limits from Srikakakulam (Nathavalasa) and leaving municipal limits towards Bobbiliotherwise known as Dasannapeta high road, AnandaGajapati Road, Mahatma Gandhi Road, Mandals pertaining to erstwhile taluks of Parvatipuram, Bobbili, Kurupam, Tarlam of Vizianagaram district, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
	<p>Income Tax Officer, Ward-2, Vizianagaram, Koppu Gurana Building, Sidhartha Nagar, Vizianagaram. Ph:08922-274484</p>	<p>(i) All persons other than companies residing or having principal place of business in the areas of Vizianagaram town on the northern side of main thorough fare entering the municipal limits from Srikakakulam (Nathavalasa) and leaving municipal limits towards Bobbili otherwise known as Dasannapeta high road, AnandaGajapati Road, Mahatma Gandhi Road, Mandals pertaining to erstwhile taluks of Vizianagaram, Nellimerla, Bhogapuram, Cheepurupalli, Kothavalasa, S.Kota, Salur, GajapathiNagaram of Vizianagaram District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item</p>

		(i) above.  (iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.
Special Range, Visakhapatnam		All cases as assigned under Section 127 of the Income-Tax Act, 1961, from time to time.

Pr. CIT Charge: Pr. CIT-2, Visakhapatnam Aayakar Bhavan, Dabagardens, Visakhapatnam-530020. Ph:0891-2713093		
<p>Addl./Joint CIT, Range-4, Visakhapatnam, Prathyakshkar Bhavan, MVP Double Road, Visakhapatnam – 530017. Ph: 0891- 2713405</p>	<p>ACIT, Circle-4(1), Visakhapatnam, Prathyakshkar Bhavan, MVP Double Road, Visakhapatnam – 530017. Ph: 0891-2713415</p>	<p>(i) All persons other than companies residing or having principal place of business within Greater Visakhapatnam Municipal Corporation New Ward Nos. 31 to 44, 67 to 70, Srikakulam District, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the limits of Greater Visakhapatnam Municipal Corporation and whose names begin with any of the alphabets 'Q', 'R', 'S'.</p> <p>(iii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the district of Srikakulam.</p> <p>(iv) All cases of individuals being managing director or director or manager or secretary in the companies referred to in items (ii), (iii) above.</p> <p>(v) Persons being individuals deriving income from sources other than income from business or profession and residing within Srikakulam district, and whose principal source of income is salary or pension.</p>

	<p>Income Tax Officer, Ward-4(1), Visakhapatnam, Prathyakshkar Bhavan, MVP Double Road, Visakhapatnam – 530017. Ph: 0891-2854303</p>	<p>(i) All persons other than companies residing or having principal place of business within the limits of Greater Visakhapatnam Municipal Corporation New Ward Nos. 31 to 38, 41 to 44, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the limits of Greater Visakhapatnam Municipal Corporation and whose names begin with any of the alphabets 'Q', 'R'.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
	<p>Income Tax Officer, Ward-4(2), Visakhapatnam, Prathyakshkar Bhavan, MVP Double Road, Visakhapatnam – 530017. Ph: 0891-2854314</p>	<p>(i) All persons other than companies residing or having principal place of business within the limits of Greater Visakhapatnam Municipal Corporation New Ward Nos. 39, 40, 67 to 70, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the limits of Greater Visakhapatnam Municipal Corporation and whose names begin with the alphabet 'S'.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
	<p>Income Tax Officer, Ward-1, Srikakulam, Palakonda Road, Srikakulam-532001. Ph:08942- 222372</p>	<p>(i) All persons other than companies residing or having principal place of business in the areas of Srikakulam town on the southern side of GT Road leading from Bye-pass Road Junction to the municipal limits of the Srikakulam Town via 7 Roads junction upto Ramalaxmana Theatre Junction, Panchayat areas of Killipalem, Kazipet, Ponnada and Voppangi in Mandal of Srikakulam Rural, Mandals of Narasannapeta, Polaki, Ponduru, Etcherla, Laveru,</p>

		<p>Ranasthalam, G.Sigadam, Gara, Kotabommali, Nandigam of Srikakulam District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
	<p>Income Tax Officer, Ward-2, Srikakulam, Palakonda Road, Srikakulam-532001. Ph:08942- 222609</p>	<p>(i) All persons other than companies residing or having principal place of business in the areas of Srikakulam town on the Northern side of GT Road leading from Bye-pass Road Junction to the municipal limits of the Srikakulam Town via 7 Roads junction upto Ramalaxmana Theatre Junction and southern side of New Bridge Road leading from Main entrance of Srikakulam Town (Simhadwaram abutting NH-5) to the municipal limits of the Srikakulam Town via Day and Night Junction upto Ramalakshmana Theatre Junction, panchayat areas of Chapuram, Shyampalem, Thotada, Gudem of Srikakulam Rural Mandal , Mandals of Santabommali, Jalumuru, Palasa, Sompeta, Kaviti, Kanchili, Itchapuram, V.Kotturu, Tekkali, Mandasa of Srikakulam district, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>

	<p>Income Tax Officer, Ward-3, Srikakulam, Palakonda Road, Srikakulam-532001.</p>	<p>(i) All persons other than companies residing or having principal place of business in the areas of Srikakulam town on the northern side of New Bridge Road leading from Main entrance of Srikakulam Town (Simhadwaram abutting NH-5 Road) to the municipal limits of the Srikakulam Town via Day and Night Junction upto Ramalakshmana Theatre Junction, panchayat areas of Patrunivalasa, Thotapalem, Peddapadu, Ragolu in Mandal of Srikakulam Rural, Mandals of RajamPalakonda, Veeragattam, Seethampeta, Saravakota, Santhakavity, Pathapatnam, Meliaputti, Hiramandalam, Kotturu, Bhamini, RegidiAmadalavalasa, Vangara, Sarubujjili, L.N.Peta of Srikakulam District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
<p>Addl./Joint CIT, Range-5, Visakhapatnam, Prathyakshkar Bhavan, MVP Double Road, Visakhapatnam – 530017. Ph: 0891- 2713401</p>	<p>ACIT, Circle-5(1), Visakhapatnam, Prathyakshkar Bhavan, MVP Double Road, Visakhapatnam – 530017. Ph: 0891-2728174</p>	<p>(i) All persons other than companies residing or having principal place of business within the limits of Greater Visakhapatnam Municipal Corporation New Ward Nos. 1 to 6, 45 to 66, 71, 72, Mandals falling in the territorial jurisdiction of the Income Tax Officers, Mandals of Sabbavaram, Chodavaram, Deverapalle, Chidikada, Kotapadu, Paderu, AnanthaGiri, Aaruku, Dumbrigunta, Hukumpet, Paravada, Achutapuram, Munagapaka, Yelamanchili, Rambilli, S.Rayavaram, Nakkapalli, Payakaraopet, Makavarapalem, Narsipatnam, Kotauratla, Bhimili, Anadapuram, Tagarapuvalasa, K Nagarapalem, Kapuluppada, Chepalauppada, Nidigattu, JeviAgraharam, Padmanabham of Visakhapatnam District, and having principal source of income other than salary or pension.</p>

(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the limits of Greater Visakhapatnam Municipal Corporation and whose names begin with any of the alphabets 'T', 'U', 'V', 'W', 'X', 'Y', 'Z'.

(iii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the Mandals of Sabbavaram, Chodavaram, Deverapalle, Chidikada, Kotapadu, Paderu, AnanthaGiri, Aaruku, Dumbrigunta, Hukumpet, Paravada, Achutapuram, Munagapaka, Yelamanchili, Rambilli, S.Rayavaram, Nakkapalli, Payakaraopet, Makavarapalem, Narsipatnam, Kotauratla, Bhimili, Anadapuram, Tagarapuvalasa, K Nagarapalem, Kapuluppada, Chepalauppada, Nidigattu, JeviAgraharam, Padmanabham of Visakhapatnam District.

(iv) All cases of individuals being managing director or director or manager or secretary in the companies referred to in items (ii), (iii) above.

(v) Persons being individuals deriving income from sources other than income from business or profession and residing within the Mandals of Sabbavaram, Chodavaram, Deverapalle, Chidikada, Kotapadu, Paderu, AnanthaGiri, Aaruku, Dumbrigunta, Hukumpet, Paravada, Achutapuram, Munagapaka, Yelamanchili, Rambilli, S.Rayavaram, Nakkapalli, Payakaraopet, Makavarapalem, Narsipatnam, Kotauratla, Bhimili, Anadapuram, Tagarapuvalasa, K Nagarapalem, Kapuluppada, Chepalauppada, Nidigattu, JeviAgraharam, Padmanabham of Visakhapatnam District, whose principal source of income is salary or pension.

Income Tax Officer, Ward-5(1),  
Visakhapatnam, Prathyakshkar  
Bhavan, MVP Double Road,  
Visakhapatnam – 530017. Ph:  
0891-2713413

(i) All persons other than companies residing or having principal place of business within the limits of Greater Visakhapatnam Municipal Corporation New Ward Nos. 1, 2, 3, 71, 72, Mandals of Sabbavaram, Chodavaram, Deverapalle, Chidikada, Kotapadu, Paderu, AnanthaGiri, Aaruku, Dumbrigunta, Hukumpet of Visakhapatnam District, and having principal source of income other than salary or pension.

(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the limits of Greater Visakhapatnam Municipal Corporation and whose names begin with any of the alphabets 'T', 'U', 'V'.

(iii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the Mandals of Visakhapatnam District referred to in item (i) above.

(iv) All cases of individuals being managing director or director or manager or secretary in the companies referred to in items (ii), (iii) above.

(v) Persons being individuals deriving income from sources other than income from business or profession and residing within Mandals of Sabbavaram, Chodavaram, Deverapalle, Chidikada, Kotapadu, Paderu, AnanthaGiri, Aaruku, Dumbrigunta, Hukumpet of Visakhapatnam District, whose principal source of income is salary or pension.

	<p>Income Tax Officer, Ward-5(2), Visakhapatnam, Prathyakshkar Bhavan, MVP Double Road, Visakhapatnam – 530017. Ph: 0891-2713413</p>	<p>(i) All persons other than companies residing or having principal place of business within the limits of Greater Visakhapatnam Municipal Corporation New Ward Nos. 4, 5, 6, 45, 46, 47, 48, 49, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the limits of Greater Visakhapatnam Municipal Corporation and whose names begin with any of the alphabets 'W', 'X', 'Y', 'Z'.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
	<p>Income Tax Officer, Ward-5(3), Visakhapatnam, Prathyakshkar Bhavan, MVP Double Road, Visakhapatnam – 530017.</p>	<p>(i) All persons other than companies residing or having principal place of business within the limits of Greater Visakhapatnam Municipal Corporation New Ward Nos. 50, 51, 52, 53, 54, 55, 56, 57, 58, Mandals of Paravada, Achutapuram, Munagapaka, Yelamanchili, Rambilli, S.Rayavaram, Nakkapalli, Payakaraopet, Makavarapalem, Narsipatnam, Kotauratla of Visakhapatnam District, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the Mandals of Visakhapatnam District referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p> <p>(iv) Persons being individuals deriving income from sources other than income from business or profession and residing within the Mandals of Paravada, Achutapuram, Munagapaka, Yelamanchili, Rambilli, S.Rayavaram, Nakkapalli, Payakaraopet, Makavarapalem, Narsipatnam, Kotauratla of Visakhapatnam District, whose principal source of income is salary or pension.</p>

	<p>Income Tax Officer, Ward-5(4), Visakhapatnam, Prathyakshkar Bhavan, MVP Double Road, Visakhapatnam – 530017.</p>	<p>All persons other than companies residing or having principal place of business within the limits of Greater Visakhapatnam Municipal Corporation New Ward Nos. 59, 60, 61, 62, 63, 64, 65, 66, and having principal source of income other than salary or pension.</p>
	<p>Income Tax Officer, Ward-5(5), Visakhapatnam, Prathyakshkar Bhavan, MVP Double Road, Visakhapatnam – 530017.</p>	<p>(i) All persons other than companies residing or having principal place of business situated in the Mandals of Bhimili, Anadapuram, Tagarapuvalasa, K Nagarapalem, Kapuluppada, Chepalauppada, Nidigattu, JeviAgraharam, Padmanabham of Visakhapatnam District, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated in the Mandals of Visakhapatnam District referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p> <p>(iv) Persons being individuals deriving income from sources other than income from business or profession and residing within the the Mandals of Bhimili, Anadapuram, Tagarapuvalasa, K Nagarapalem, Kapuluppada, Chepalauppada, Nidigattu, JeviAgraharam, Padmanabham of Visakhapatnam District, whose principal source of income is salary or pension.</p>

<p>Addl./Joint CIT, Kakinada Range, Deepthi Towers, Main Road, Kakinada-533004. Ph: 0884-2374946</p>	<p>ACIT, Circle-1, Kakinada Range, Deepthi Towers, Main Road, Kakinada-533004. Ph: 0884- 2362577</p>	<p>(i) All persons other than companies residing or having principal place of business in Kakinada Municipality Mandals of Samalkot, Bikkavolu, Anaparthi, Karapa, Ramachandrapuram, Alamuru, Pedapudi, Kirlampudi, Rayavaram, Rangampeta, Gandepalli, Jaggampeta, Kakinada Rural, Tallarevu, Mandapeta, Kapileswarapuram, Pamarru, Kajuluru, U.Kothapalli, Gollaprolu, Peddapuram, Pithapuram, Tuni, Sankhavaram, Kotananduru, Routhulapudi, Tondangi, Prathipadu, Yeleswaram, Anakapalle, Kasimkota, Butchiyyapeta, Munchingputtu, Peddabayalu, G.Madugula, Madugula, Ravikamatam, Rolugunta, Golugonda, Nathavaram, Koyyuru, GudemKothaveedhi, Chintapalle of East Godavari District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
	<p>Income Tax Officer, Ward-1, Kakinada Range, Deepthi Towers, Main Road, Kakinada-533004. Ph: 0884-2356937</p>	<p>(i) All persons other than companies residing or having principal place of business in the areas falling in Kakinada Municipality on the East side of Main Road commencing from Sarpavaram Junction to JC Pur Bridge, Mandals of Samalkot, Bikkavolu, Anaparthi, Karapa, Ramachandrapuram, Alamuru of East Godavari District, whose principal source of income is other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item</p>

		<p>(i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p> <p>(iv) Persons being individuals deriving income from sources other than income from business or profession and residing in the areas falling in Kakinada Municipality, Mandals of Kakinada Rural, Samalkot, Karapa, Peddapudi, Kajuluru, Tallarevu, Rayavaram, Bikkavolu, Anaparthi, Jaggampet, Gandhepalle, Rangampet, Ramachandrapuram, Pamarru, Alamuru, Mandapeta, Kirlampudi, Kapileswarapuram, U.Kothapalli, Gollaprolu, Peddapuram, Pithapuram of East Godavari District, Yanam District of Puducherry Union Territory, whose principal source of income is salary or pension from Banks, Rashtriyalspat Nigam Limited (RINL), Central Government Departments, Educational institutions.</p>
	<p>Income Tax Officer, Ward-2, Kakinada Range, Deepthi Towers, Main Road, Kakinada-533004. Ph: 0884-2355636</p>	<p>(i) All persons other than companies residing or having principal place of business in the areas falling in Kakinada Municipality on the West side of Main Road commencing from Sarpavaram Junction to JC Pur Bridge, Mandals of Pedapudi, Kirlampudi, Rayavaram, Rangampeta, Gandepalli, Jaggampeta of East Godavari Revenue District, whose principal source of income is other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p> <p>(iv) Persons being individuals deriving income from sources other than</p>

		<p>income from business or profession and residing in the areas falling in Kakinada Municipality, Mandals of Kakinada Rural, Samalkot, Karapa, Peddapudi, Kajuluru, Tallarevu, Rayavaram, Bikkavolu, Anaparthi, Jaggampet, Gandhepalle, Rangampet, Ramachandrapuram, Pamarru, Alamuru, Mandapeta, Kirlampudi, Kapileswarapuram, U.Kothapalli, Gollaprolu, Peddapuram, Pithapuram of East Godavari District, Yanam District of Puducherry Union Territory, whose principal source of income is salary or pension from Insurance Companies or Food Corporation of India.</p>
	<p>Income Tax Officer, Ward-3, Kakinada Range, Deepthi Towers, Main Road, Kakinada-533004.</p>	<p>(i) All persons other than companies residing or having principal place of business in the areas falling in Kakinada Town beyond JC Pur Bridge, Kakinada Rural (Door Nos. Starting with two digits) and other rural areas in the Kakinada Rural Mandal, Tallarevu, Mandapeta, Kapileswarapuram, Pamarru, Kajuluru, U.Kothapalli, Gollaprolu, Peddapuram, Pithapuram of East Godavari District, Yanam District of Puducherry Union Territory, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p> <p>(iv) Persons being individuals deriving income from sources other than income from business or profession and residing in the areas falling in Kakinada Municipality, Mandals of Kakinada Rural, Samalkot, Karapa, Peddapudi, Kajuluru, Tallarevu, Rayavaram, Bikkavolu, Anaparthi, Jaggampet, Gandhepalle, Rangampet, Ramachandrapuram, Pamarru, Alamuru,</p>

		<p>Mandapeta, Kirlampudi, Kapileswarapuram, U.Kothapalli, Gollaprolu, Peddapuram, Pithapuram of East Godavari District, Yanam District of Puducherry Union Territory, whose principal source of income is salary or pension from State Government Departments, Coromandal Fertilizers Ltd, Nagarjuna Fertilizers &amp; Chemicals Ltd, Andhra Pradesh Eastern Power Distribution Corporation Ltd(APEPDCL), Andhra Pradesh Power Generation Company Ltd(APGENCO), Transmission Corporation of Andhra Pradesh Ltd(APTRANSCO), Andhra Pradesh State Road Transport Corporation, all the employers otherthan those mentioned in item (iv) of ITOs, Ward-1, Ward-2, Kakinada.</p>
	<p>Income Tax Officer, Ward-1, Anakapalli, Aayakar Bhavan, Gandhi Nagar, Anakapalli-531001. Ph:08924-222352</p>	<p>(i) All persons other than companies residing or having principal place of business in Anakapalle Town and the Mandals of Anakapalle, Kasimkota, Butchiyyapeta, Munchingputtu, Peddabayalu, G.Madugula, Madugula. Ravikamatam, Rolugunta, Golugonda, Nathavaram, Koyyuru, GudemKothaveedhi, Chintapalle of Visakhapatnam District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction as referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
	<p>Income Tax Officer, Ward-1, Tuni, Bank Colony, Kothapet, Tuni. Ph:08854-253221</p>	<p>(i) All persons other than companies residing or having principal place of business in the Mandals of Tuni, Sankhavaram, Kotananduru, Routhulapudi, Tondangi, Prathipadu, Yeleswaram of East Godavari Revenue District, and having income from salary or pension or income from house property or</p>

		<p>business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction as referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
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<p>Pr. CIT Charge: Pr. CIT, Rajahmundry, Aayakar Bhavan, Kambalacheruvu, Veerabhadrapuram, Rajahmundry-533105. Ph:0883-2473612</p>		
<p>Addl./Joint CIT, Range-1, Rajahmundry, Aayakar Bhavan, Kambalacheruvu, Veerabhadrapuram, Rajahmundry- 533105. Ph:0883- 2463750</p>	<p>ACIT, Circle-1(1), Rajahmundry, Aayakar Bhavan, Kambalacheruvu, Veerabhadrapuram, Rajahmundry-533105. Ph:0883- 2461285</p>	<p>(i) All persons other than companies residing or having principal place of business situated in the Rajamundry Municipal Ward(old) No. 1 to 6, 7, 8,30,33 to 42,44, Kandakam Road and Lakshmvirapurpet areas of Wards(old) 16 &amp; 17, Dowleswaram area of Rajamundry rural Mandal, Vemagiri area of KadiamMandal of East Godavari District, Mandals of Bhimavaram, Palakoderu, Veeravasaram, Undi, Kalla, Akividu, Palakol, Narsapur, Koduru, Mogaltur, Elamanchili, Achanta of West Godavari district and having principal source of Income other than salary or pension [excluding (a) cases of persons specified u/s 44AA(i) of IT Act, 1961 carrying on business/profession and cases of any other persons who derive income from running of Nursing homes or any other medical diagnostic centers and (b) All persons carrying on business of running educational institutions including computer education institutions situated within the territory specified above].</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above [excluding (a) cases of persons specified u/s 44AA(i) of IT Act, 1961 carrying on business/profession and cases of any other persons who derive</p>

income from running of Nursing homes or any other medical diagnostic centers and (b)All persons carrying on business of running educational institutions including computer education institutions situated within the territory specified above].

(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.

(iv) Persons being individual deriving income from sources other than income from business or profession residing within :

(a) Rajahmundry Municipal limits, Mandals of Gangavaram, Rampachodavaram, Nellipaka (including all the areas of erstwhile Bhadracham Mandal of Khammam district except Bhadrachalam village), Kunavaram, Chintoor, Vararamachandrapuram, Devipatnam, Maredumilli, Rajanagaram, Korukonda, Gokavaram, Sitanagaram, Kadiyam, Rajahmundry Rural, Addateegala, Rajavommangi, Y.Ramavaram of East Godavari District, whose principal source of income is salary or pension from LIC of India, Central Tobacco Research Institute, Central or State Government Departments, Autonomous bodies, Local Authorities, organizations / establishments / institutions/ companies of the private sector excluding private banks.

(b) Mandals of Bhimavaram, Palakoderu, Veeravasaram, Undi, Kalla, Akividu, Palakol, Narsapur, Koduru, Mogaltur, Elamanchili, Achanta of West Godavari district, whose principal source of income is salary or pension.

Income Tax Officer, Ward-1(1),  
Rajahmundry, Aayakar Bhavan,  
Kambalacheruvu,  
Veerabhadrapuram,  
Rajahmundry-533105. Ph:0883-  
2471233

(i) All persons other than companies, residing or having principal place of business situated in the area on the left-side of Main Road starting from Fort gate and upto Railway Station and beyond, falling within the Rajahmundry Municipal limits representing old municipal wards 1 to 6 (comprised in New Ward Nos.16 to 23, 34), Kandakam Road & Lakshmi varapupet of old municipal ward nos.16 ,17 (comprised in New Ward Nos.31 to 33, 35), areas covered by old municipal ward nos. 30, 33 to 42 , 44 (comprised in New Ward Nos.5, 7, 14 to 17, 19, 24 to 31, 33 , 39) of Rajahmundry Municipal Corporation, Dowleswaram of Rajahmundry rural Mandal , Vemagiri of Kadiyam Mandal of East Godavari District, and having principal source of income other than salary or pension [ excluding (a) cases of persons specified u/s 44AA(i) of IT Act, 1961 carrying on business/profession and cases of any other persons who derive income from running of Nursing homes or any other medical diagnostic centers and (b) All persons carrying on business of running educational institutions including computer education institutions situated within the territory specified above].

(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above [ excluding (a) cases of persons specified u/s 44AA(i) of IT Act, 1961 carrying on business/profession and cases of any other persons who derive income from running of Nursing homes or any other medical diagnostic centers and (b) All persons carrying on business of running educational institutions including computer education institutions situated within the territory specified above].

(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.

		<p>(iv) Persons being individuals deriving income from sources other than income from business or profession, residing within the Rajahmundry Municipal limits, Mandals of Gangavaram, Rampachodavaram, Nellipaka (including all the areas of erstwhile Bhadrachammandal of Khammam district except Bhadrachalam village), Kunavaram, Chintoor, Vararamachandrapuram, Devipatnam, Maredumilli, Rajanagaram, Korukonda, Gokavaram, Sitanagaram, Kadiyam, Rajahmundry Rural, Addateegala, Rajavommangi, Y.Ramavaram of East Godavari District, whose principal source of income is salary or pension from LIC of India, Central Tobacco Research Institute and organizations / establishments / institutions/ companies of the private sector excluding private banks.</p>
	<p>Income Tax Officer, Ward-1(2), Rajahmundry, Aayakar Bhavan, Kambalacheruvu, Veerabhadrapuram, Rajahmundry-533105.</p>	<p>(i) All persons other than companies, residing or having principal place of business situated in the area on the right-side of Main Road starting from Fort gate and up to Railway Station and beyond, falling within the municipal limits representing old municipal wards 1 to 6 (comprised in New Ward Nos.16 to 23 , 34), areas covered by old municipal ward Nos. 7 , 8 (comprised in New Ward Nos.34, 40 ,41), and having principal source of income other than salary or pension [ excluding (a) cases of persons specified u/s 44AA(i) of IT Act, 1961 carrying on business/profession and cases of any other persons who derive income from running of Nursing homes or any other medical diagnostic centers and (b)All persons carrying on business of running educational institutions including computer education institutions situated within the territory specified above].</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above [ excluding (a) cases of persons specified u/s 44AA(i) of IT Act, 1961 carrying on business/profession and cases of any other persons who derive income from running of Nursing homes or any other medical diagnostic</p>

		<p>centers and (b)All persons carrying on business of running educational institutions including computer education institutions situated within the territory specified above].</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p> <p>(iv) Persons being individuals deriving income from sources other than income from business or profession, residing within the Rajahmundry Municipal limits,Mandals of Gangavaram, Rampachodavaram, Nellipaka (including all the areas of erstwhile Bhadrachammandal of Khammam district except Bhadrachalam village), Kunavaram, Chintoor, Vararamachandrapuram, Devipatnam, Maredumilli, Rajanagaram, Korukonda, Gokavaram, Sitanagaram, Kadiyam, Rajahmundry Rural, Addateegala, Rajavommangi,Y.Ramavaram of East Godavari District, whose principal source of income is salary or pension from Central or State Government Departments, Autonomous bodies (excluding Central Tobacco Research Institute), Local Authorities.</p>
	<p>Income Tax Officer, Ward-1, Bhimavaram, Aayakar Bhavan, J P Road, Bhimavaram-534201. Ph: 08816-223203</p>	<p>(i) All persons other than companies residing or having principal place of business situated in the areas of Bhimavaram town falling on the East side of Yanamadurru drain (I town-with PIN Code 534201), Mandals of Bhimavaram, Palakoderu, Veeravasaram of West Godavari district, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>

	<p>Income Tax Officer, Ward-2, Bhimavaram, Aayakar Bhavan, J P Road, Bhimavaram-534201. Ph: 08816-223203</p>	<p>(i) All persons other than companies residing or having principal place of business situated in the areas of Bhimavaram town falling on the West side of Yanamadurru drain (II town-with PIN Code 534202), Mandals of Undi, Kalla, Akividu of West Godavari district and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
	<p>Income Tax Officer, Ward-1, Palakollu, Aayakar Bhavan, Doddipatla Road, Palakolle- 534260. Ph:08814-222926</p>	<p>(i) All persons other than companies residing or having principal place of business situated in the Mandals of Palakol, Narsapur, Koduru, Mogaltur, Elamanchili, Achanta of West Godavari District and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>

<p>Addl./Joint CIT, Range-2, Rajahmundry, Aayakar Bhavan, Kambalacheruvu, Veerabhadrapuram, Rajahmundry- 533105.</p>	<p>ACIT, Circle-2(1), Rajahmundry, Aayakar Bhavan, Kambalacheruvu, Veerabhadrapuram, Rajahmundry-533105.</p>	<p>(i) All persons other than companies, residing or having registered office or principal place of business situated in the Rajahmundry Municipal wards(old) numbers 9 to 29 ( excluding Kandakam Road and Lakshmivarapupet areas of Wards(old) 16 &amp; 17) , 31, 32, 43, Mandals of Gangavaram, Rampachodavaram, Nellipaka (including all the areas of erstwhile Bhadrachammandal of Khammam district except Bhadrachalam village), Kunavaram, Chintoor, Vararamachandrapuram, Devipatnam, Maredumilli, Rajanagaram, Korukonda, Gokavaram, Sitanagaram, Kadiyam (except Vemagiri), Rajahmundry Rural (except Dowleswaram), Addateegala, Rajavommangi, Y.Ramavaram, Amalapuram, Allavaram, Mummidivaram, Uppalaguptam, I.Polavaram, Ainavalli, Katrenikonaof East Godavari District and having principal source of income other than salary or pension .</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item(i) as above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p> <p>(iv) All cases of persons specified u/s 44 AA(1) of I.T. Act, 1961 carrying on business/profession and cases of any other persons who derive income from running of Nursing Homes or any other Medical Diagnostic Centres, falling within the Rajahmundry Municipal Corporation limits, Mandals of Gangavaram, Rampachodavaram, Nellipaka (including all the areas of erstwhile Bhadrachammandal of Khammam district except Bhadrachalam village), Kunavaram, Chintoor, Vararamachandrapuram, Devipatnam, Maredumilli, Rajanagaram, Korukonda, Gokavaram, Sitanagaram, Kadiyam, Rajahmundry Rural, Addateegala, Rajavommangi, Y.Ramavaram of East Godavari District.</p>
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(v) All cases of persons carrying on business of running Educational Institutions including Computer Educational Institutions situated within the jurisdiction of Rajahmundry Municipal Corporation limits, Mandals of Gangavaram, Rampachodavaram, Nellipaka (including all the areas of erstwhile Bhadrachammandal of Khammam district except Bhadrachalam village), Kunavaram, Chintoor, Vararamachandrapuram, Devipatnam, Maredumilli, Rajanagaram, Korukonda, Gokavaram, Sitanagaram, Kadiyam, Rajahmundry Rural, Addateegala, Rajavommangi, Y.Ramavaram of East Godavari District

(vi) Persons being individual deriving income from sources other than income from business or profession residing within :

(a) Rajahmundry Municipal limits, Mandals of Gangavaram, Rampachodavaram, Nellipaka (including all the areas of erstwhile Bhadrachammandal of Khammam district except Bhadrachalam village), Kunavaram, Chintoor, Vararamachandrapuram, Devipatnam, Maredumilli, Rajanagaram, Korukonda, Gokavaram, Sitanagaram, Kadiyam, Rajahmundry Rural, Addateegala, Rajavommangi, Y.Ramavaram of East Godavari District, whose principal source of income is salary or pension from all banks, all Central or State Government Undertakings (excluding LIC), Oil & Natural Gas Limited (ONGC), AP Paper Mills Ltd.

(b) Mandals of Amalapuram, Allavaram, Mummidivaram, Uppalaguptam, I.Polavaram, Ainavalli, Katrenikona, Atreyapuram, Ravulapalem, Kothapeta, Gannavaram, Ambajipeta, Mamidikuduru, Razole, Malikipuram, Sakhinetipalli of East Godavari District, whose principal source of income is salary or pension.

Income Tax Officer, Ward-2(1),  
Rajahmundry, Aayakar Bhavan,  
Kambalacheruvu,  
Veerabhadrapuram,  
Rajahmundry-533105.

(i) All persons other than companies, residing or having principal place of business situated in the areas comprising old municipal wards 27 to 29 (comprised in New Ward Nos.2, 4, 7 to 12), 31, 32 (comprised in New Ward Nos.12 to 15), 43 (comprised in New Ward No.16), and having principal source of income other than salary or pension[ excluding (a) cases of persons specified u/s 44AA(i) of IT Act, 1961 carrying on business/profession and cases of any other persons who derive income from running of Nursing homes or any other medical diagnostic centers and (b)All persons carrying on business of running educational institutions including computer education institutions situated within the territory specified above].

(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above[excluding (a) cases of persons specified u/s 44AA(i) of IT Act, 1961 carrying on business/profession and cases of any other persons who derive income from running of Nursing homes or any other medical diagnostic centers and (b)All persons carrying on business of running educational institutions including computer education institutions situated within the territory specified above].

(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.

(iv) Persons being individuals deriving income from sources other than income from business or profession, residing within the Rajahmundry Municipal limits, Mandals of Gangavaram, Rampachodavaram, Nellipaka (including all the areas of erstwhile Bhadrachammandal of Khammam district except Bhadrachalam village), Kunavaram, Chintoor, Vararamachandrapuram, Devipatnam, Maredumilli, Rajanagaram, Korukonda, Gokavaram, Sitanagaram, Kadiyam, Rajahmundry Rural, Addateegala, Rajavommangi, Y.Ramavaram of East Godavari District, whose principal source of income is salary or pension from all banks, all Central or State Government Undertakings (excluding LIC), Oil & Natural Gas Limited (ONGC), AP Paper Mills Ltd.

Income Tax Officer, Ward-2(2),  
Rajahmundry, Aayakar Bhavan,  
Kambalacheruvu,  
Veerabhadrapuram,  
Rajahmundry-533105.

(i) All persons other than companies residing or having principal place of business situated in the areas comprising old municipal wards 9 to 20 (comprised in New Ward Nos.3 to 6, 35 to 43, 45, 46, 49) (Except Kandakam Road & Lakshmi Varapupet of old municipal ward nos.16, 17), which are comprised in New Ward Nos.31 to 33, 35), and having principal source of income other than salary or pension [excluding all persons carrying on business of running educational institutions including computer education institutions situated within the territory specified above].

(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above [excluding all persons carrying on business of running educational institutions including computer education institutions situated within the territory specified above]

(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.

(iv) All cases of persons specified u/s 44 AA(1) of I.T. Act, 1961 carrying on business/profession and cases of any other persons who derive income from running of Nursing Homes or any other Medical Diagnostic Centres, falling within the Rajahmundry Municipal Corporation limits.

(v) Persons being individuals deriving income from sources other than income from business or profession, residing within the Rajahmundry Municipal limits, Mandals of Gangavaram, Rampachodavaram, Nellipaka (including all the areas of erstwhile Bhadrachammandal of Khammam district except Bhadrachalam village), Kunavaram, Chintoor, Vararamachandrapuram, Devipatnam, Maredumilli, Rajanagaram, Korukonda, Gokavaram, Sitanagaram, Kadiyam, Rajahmundry Rural, Addateegala, Rajavommangi, Y.Ramavaram of East Godavari District, whose principal source of income is salary or pension from all Central or State Government Undertakings excluding LIC, Oil & Natural Gas Limited (ONGC), AP Paper Mills Ltd.

Income Tax Officer, Ward-2(3),  
Rajahmundry, Aayakar Bhavan,  
Kambalacheruvu,  
Veerabhadrapuram,  
Rajahmundry-533105.

(i) All persons other than companies residing or having principal place of business situated in the areas comprising old municipal wards 21 to 26 (comprised in New Ward Nos.1, 2, 10, 26, 43, 44, 47, 48 , 50, Mandals of Gangavaram, Rampachodavaram, Nellipaka (including all the areas of erstwhile Bhadrachammandal of Khammam district except Bhadrachalam village), Kunavaram, Chintoor, Vararamachandrapuram, Devipatnam, Maredumilli, Rajanagaram, Korukonda, Gokavaram, Sitanagaram, Kadiyam (except Vemagiri), Rajahmundry Rural (except Dowleswaram), Addateegala, Rajavommangi, Y.Ramavaram of East Godavari District, and having principal source of income other than salary or pension.

(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.

(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.

(iv) All cases of persons specified u/s 44 AA(1) of I.T. Act, 1961 carrying on business/profession and cases of any other persons who derive income from running of Nursing Homes or any other Medical Diagnostic Centres, falling in the Mandals of Gangavaram, Rampachodavaram, Nellipaka (including all the areas of erstwhile Bhadrachammandal of Khammam district except Bhadrachalam village), Kunavaram, Chintoor, Vararamachandrapuram, Devipatnam, Maredumilli, Rajanagaram, Korukonda, Gokavaram, Sitanagaram, Kadiyam, Rajahmundry Rural, Addateegala, Rajavommangi, Y.Ramavaram of East Godavari District.

(v) All persons carrying on business of running Educational Institutions including Computer Educational Institutions situated within the jurisdiction of Rajahmundry Municipal Corporation limits, Mandals of Gangavaram,

		<p>Rampachodavaram, Nellipaka (including all the areas of erstwhile Bhadrachammandal of Khammam district except Bhadrachalam village), Kunavaram, Chintoor, Vararamachandrapuram, Devipatnam, Maredumilli, Rajanagaram, Korukonda, Gokavaram, Sitanagaram, Kadiyam, Rajahmundry Rural, Addateegala, Rajavommangi, Y.Ramavaram of East Godavari District.</p> <p>(vi) Persons being individuals deriving income from sources other than income from business or profession, residing within the Rajahmundry Municipal limits, Mandals of Gangavaram, Rampachodavaram, Nellipaka (including all the areas of erstwhile Bhadrachammandal of Khammam district except Bhadrachalam village), Kunavaram, Chintoor, Vararamachandrapuram, Devipatnam, Maredumilli, Rajanagaram, Korukonda, Gokavaram, Sitanagaram, Kadiyam, Rajahmundry Rural, Addateegala, Rajavommangi, Y.Ramavaram of East Godavari District, whose principal source of income is salary or pension from Oil &amp; Natural Gas Limited (ONGC), AP Paper Mills Ltd.</p>
	<p>Income Tax Officer, Ward-1, Amalapuram, Aayakar Bhavan, College Road, Amalapuram- 533201. Ph:08856-233032</p>	<p>(i) All persons other than companies residing or having principal place of business in the Mandals of Allavaram, Mummidivaram, Uppalaguptam, I.Polavaram, Ainavalli, Katrenikona, Mandal of Amalapuram other than Edarapalli, Bandarulanka, Sakuru and Indupallipanchayats of East Godavari District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>

	<p>Income Tax Officer, Ward-1, Amalapuram, Aayakar Bhavan, College Road, Amalapuram- 533201. Ph:08856-238636</p>	<p>(i) All persons other than companies residing or having registered office or Principal place of business in the Mandals of Atreyapuram, Ravulapalem, Kothapeta, Gannavaram, Ambajipeta, Mamidikuduru, Razole, Malikipuram, Sakhinetipalli, Panchayats of Edarapalli, Bandarulanka, Sakuru, Indupalli of Amalapuram Mandal of East Godavari District, and having income from salary or pension or income from House Property or Business or Profession or Capital Gains or Income from Other Sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction as above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
<p>Addl./Joint CIT, Eluru Range, KKS Towers, R R Pet, Eluru-534002. Ph:08812-249409</p>	<p>ACIT, Circle-1, Eluru, KKS Towers, R R Pet, Eluru-534002. Ph:08812- 249407</p>	<p>(i) All persons, other than companies, residing or having principal place of business situated in Eluru Town, Tanuku Town, Mandals of Jangareddygudem, Kukkunooru [including the villages of Seethanagaram, Sridhara Velair, Gimpanpalli, Ganapavaram, Ibrahimpet, Ravigudem (Big) of erstwhile Bughampadumandal of Khammam district], Velaripadu, Eluru Rural, Pedapadu, Denduluru, Bhimadolu, Pedavegi, Dwaraka Tirumala, Chintalapudi, Lingapalem, Kamavarapukota, Jeelugumili, T. Narasapuram, Koyalagudem, Unguturu, Buttayagudem, Tanuku rural, Peravali, Iragavaram, Penumantra, Attili, Penugonda, Ganapavaram, Undrajavaram, Nidadavole, Chagallu, Kovvuru, Tallapudi, Gopalapuram, Polavaram, Tadepalligudem, Pentapadu, Nidamarra, Nallajarla, Devarapalli of West Godavari District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or</p>

		secretary in the companies referred to in item (ii) above.
	<p style="text-align: center;">Income Tax Officer, Ward-1, Eluru, KKS Towers, R R Pet, Eluru- 534002. Ph:08812-249307</p>	<p>(i) All persons other than companies residing or having principal place of business in the areas of Eluru Town falling on the right side of Krishna canal passing from Vijayawada to Eluru(1 Town), Mandals of Jangareddygudem, Kukkunooru [including the villages of Seethanagaram, SridharaVelair, Gimpanpalli, Ganapavaram, Ibrahimpet, Ravigudem(Big) of erstwhile Bughampadumandal of Khammam district], Velaripadu of West Godavari district, and having principal source of income other than salary or pension.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p> <p>(iv) All persons being individuals deriving income from sources other than income from business or profession, residing in the territorial jurisdiction of ITOs, Ward-1, Ward-2, Eluru, and whose principal source of income is salary or pension from any employer otherthan Banks, LIC.</p>
	<p style="text-align: center;">Income Tax Officer, Ward-2, Eluru, KKS Towers, R R Pet, Eluru- 534002. Ph:08812-249308</p>	<p>(i) All persons other than companies, residing or having registered office or Principal place of business in the areas of Eluru Town falling on the left side of Krishna canal passing from Vijayawada to Eluru(2 Town), Mandals of Eluru Rural, Pedapadu, Denduluru, Bhimadolu, Pedavegi, DwarakaTirumala, Chintalapudi, Lingapalem, Kamavarapukota, Jeelugumili, T.Narasapuram, Koyyalagudem, Unguturu, Buttayagudem of West Godavari District, and having principal source of income other than salary or pension.</p>

		<p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p> <p>(iv) All persons being individuals deriving income from sources other than income from business or profession, residing in the territorial jurisdiction of ITOs, Ward-1, Ward-2, Eluru, and whose principal source of income is salary or pension from all Banks, LIC.</p>
	<p>Income Tax Officer, Ward-1, Tanuku, Aayakar Bhavan, 35-29-2, Sajjapuram, Tanuku- 534211. Ph:08819-224069</p>	<p>(i) All persons other than companies, residing or having registered office or Principal place of business in Tanuku Town Municipal Ward Nos. 1 to 7, 22 to 28, Mandals of Tanuku rural, Peravali, Iragavaram, Penumantra, Attili, Penugonda, Ganapavaram of West Godavari District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>

	<p>Income Tax Officer, Ward-2, Tanuku, Aayakar Bhavan, 35-29-2, Sajjapuram, Tanuku- 534211. Ph:08819-224069</p>	<p>(i) All persons other than companies residing or having principal place of business in Tanuku Town Municipal Ward Nos. 8 to 21, 29 to 32, Mandals of Undrajavaram, Nidadavole, Chagallu, Kovvuru, Tallapudi, Gopalapuram, Polavaram of West Godavari District, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>
	<p>Income Tax Officer, Ward-1, Tadepalligudem, 2-1-56/1, Opp: Punjab National Bank, K N Road, Tadepalligudem. Ph:08818- 230488</p>	<p>(i) All persons other than companies residing or having principal place of business in Mandals of Tadepalligudem, Pentapadu, Nidamaruru, Nallajarla, Devarapalli of West Godavari district, and having income from salary or pension or income from house property or business or profession or capital gains or income from other sources.</p> <p>(ii) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business situated within the territorial jurisdiction referred to in item (i) above.</p> <p>(iii) All cases of individuals being managing director or director or manager or secretary in the companies referred to in item (ii) above.</p>